

LOK SABHA

List of Questions for ORAL ANSWERS
Thursday, February 13, 2025/Magha 24, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 20

Funds Allocation under Atal Bhujal Yojana

*121. Shri Yaduveer Wadiyar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds allocated under the Atal Bhujal Yojana for the financial year 2025-26, State-wise, particularly for Karnataka;

(b) the current status of ongoing projects aimed at recharging groundwater in drought-prone regions of Karnataka, district-wise;

(c) the steps taken/being taken by the Government to involve local communities in water conservation efforts; and

(d) the measures introduced/likely to be introduced to ensure equitable water distribution for agricultural, industrial and domestic purposes?

On-time Performance of Airlines

*122. Ms Mahua Moitra:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of on-time performance of all airlines in the country, airline-wise; and

(b) the details of safety records of all airlines in the country?

Toll Frauds

*123. Thiru Dayanidhi Maran:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the measures that the Government currently has in place to detect and prevent fraud at toll plazas;

(b) the frequency at which toll plaza systems are audited for security and operational integrity along with the mechanism available for the purpose thereof;

(c) whether there are specific standards or certifications that toll plaza software must comply with to ensure robustness against tampering and if so, the details thereof;

(d) whether there are plans to upgrade the FASTag system to detect discrepancies or unauthorized software installations in real time and if so, the details thereof;

(e) whether the large-scale fraudulent operations, like the recent report of a scam spanning

forty-two toll plazas in fourteen States were not detected earlier and if so, the reasons therefor;

(f) the manner in which the Government plans to address the systemic vulnerabilities exploited in this case; and

(g) whether toll plaza operators and IT personnel are subjected to background checks before being employed, if so, the details thereof and the penalties or punitive actions enforced against toll plaza operators involved in fraud?

Establishment of new EMRS in Karnataka

*124. Shri Govind Makthappa Karjol:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of the steps taken by the Government to establish new Eklavya Model Residential Schools (EMRS) in Challakere of Chitradurga district in Karnataka;

(b) the number of EMRS that have been functioning in Karnataka and the total student enrollments in the said State, district-wise;

(c) the list of blocks in Karnataka with more than fifty per cent Scheduled Tribe (ST) population as per the 2011 Census;

(d) the details of the funds allocated for the construction and operation of EMRS in Karnataka; and

(e) the steps taken/being taken by the Government to improve the educational outcomes and employment opportunities for tribal students graduating from these EMRS?

Action Plan for Major Oil Marketing Companies

†*125. Shri Hanuman Beniwal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has an action plan for the functioning of major oil marketing companies of the country such as Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL);

(b) if so, the details thereof;

(c) whether it is true that these companies have ignored several important guidelines issued by the Petroleum and Explosives Safety Organization and the provisions of Petroleum and Natural Gas Regulatory Board Act, 2006 during this tender process;

(d) if so, the details thereof along with the details of the action taken/proposed to be taken by the Government against those responsible for this negligence/oversight; and

(e) whether it is true that in 2018, the oil marketing companies in India have issued several illegal work orders by ignoring the orders of the Delhi High Court related to the MSME Act, 2012 as well as rules and regulations in executing the tenders for bulk LPG transportation by road for a period of five years and if so, the details thereof?

Development of Airports under UDAN Scheme

†*126. Shri Bidyut Baran Mahato:
Dr. Shivaji Bandappa Kalge:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the current status of the development work of Dhalbhumgarh Airport under the 'UDAN' scheme along with the nature of progress made thereunder;

(b) the time likely to be taken for the completion of developmental work of the said Airport along with the estimated date of its completion;

(c) whether it is true that the Government is considering to extend the 'UDAN' scheme;

(d) if so, the total period for which the said scheme has been extended;

(e) the total number of cities currently covered under the said scheme across the country including Maharashtra; and

(f) the details of air services being provided to such cities covered under the said scheme in Maharashtra?

Indusfood 2025

*127. Shri Tapir Gao:

Shri Ashok Kumar Rawat:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the manner in which the 8th edition of the Indusfood 2025 would contribute to advance the agricultural practices in the country;

(b) whether there are any incentives or programmes to support the Indian companies;

(c) if so, the details thereof; and

(d) the long-term impacts expected from the Indusfood 2025 on the Indian food and beverage industry and global trade relations?

Incentives for Electric Vehicles

*128. Shri Baijayant Panda:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the measures being taken by the Government to promote the adoption of Electric Vehicles (EVs) across the country;

(b) whether the Government is providing any incentives to EV owners, if so, the details thereof;

(c) the steps undertaken to improve EV charging infrastructure on National Highways;

(d) the total number of public EV charging stations installed so far; and

(e) whether the Government has set any targets for the establishment of EV charging stations along highways and major roads, if so, the details thereof?

Irrigation Projects in Kurnool District

*129. Shri Bastipati Nagaraju:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the irrigation projects currently underway in Kurnool district under the Pradhan Mantri Krishi Sinchayee Yojana-Accelerated Irrigation Benefits Programme (PMKSY-AIBP) along with their locations and the estimated irrigation potential they aim to create;

(b) the details of the measures being implemented to enhance the efficiency of existing irrigation systems in Kurnool district under PMKSY;

(c) the details of the funds allocated and utilised for projects in Kurnool district under PMKSY-AIBP; and

(d) the details of the current status of ongoing projects implementation along with the steps taken/proposed to be taken to address any challenges or bottlenecks in executing the approved projects in the district?

Tap Water Connections provided under JJM

*130. Dr. D Ravi Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the measures taken/being taken by the Government to ensure that the Jal Jeevan Mission (JJM) meets its target of providing tap water connections to all rural households between Financial Years 2019-20 and 2024-25;

(b) the details of the challenges faced by the Government in implementing JJM in 2024; and

(c) the measures taken/being taken by the Government to address these challenges?

Funds for PMKSY

*131. Shri Eatala Rajender:
Smt. D K Aruna:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has sanctioned and disbursed the funds as Union Government's share for the Centrally sponsored scheme-Repair, Renovation and Restoration (RRR) of waterbodies to take up waterbodies restoration across Andhra Pradesh, Telangana, Tamil Nadu and various districts under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); and

(b) if so, the details thereof along with the funds utilised during the last ten years and the current year under this scheme and other earlier schemes also?

Status of 'Har Ghar Nal Se Jal' Scheme

*132. Shri Laxmikant Pappu Nishad:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the 'Har Ghar Nal Se Jal' Scheme is for the entire country and if so, the details thereof;

(b) the monitoring mechanism put in place by the Government for the said scheme;

(c) the status of completion of the said scheme in Uttar Pradesh and Bihar, district/block/panchayat-wise;

(d) whether the contractor is bound by any performance guarantee and if so, the details

thereof indicating the administrative authority who deals with deficiency in services; and

(e) the vigilance action taken/proposed to be taken against erring contractors, panchayat, block, district and State authorities for embezzlement of funds and other corrupt practices?

Constitution of National Dam Safety Authority

*133. Adv Dean Kuriakose:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Supreme Court has mandated the Union Government to constitute the National Dam Safety Authority and conduct a safety audit of the dams in the country;

(b) if so, the details thereof indicating the States where such safety audit has been conducted;

(c) whether the safety audit of Mullaperiyar dam is in the list and if so, the details thereof; and

(d) if not, whether the Government proposes to conduct an audit at Mullaperiyar dam at the earliest and if so, the details thereof?

Speed Monitoring on NHs

*134. Thiru Arun Nehru:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the steps taken by the Government to detect over-speeding of vehicles;

(b) the actions taken against the frequent offenders in over-speeding cases;

(c) whether two-wheeler users are the victims in most cases, if so, the steps taken to manage this unfortunate situation; and

(d) whether the Government would bring about any comprehensive policy to help to reduce the number of fatalities and improve the number of detection due to rule violations, if so, the details thereof?

Open Sky Agreement

†*135. Dr. Rajeev Bharadwaj:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the objectives of establishing Open Sky Agreement;

(b) the name of the countries with which India has signed the said agreement since 2017 till date; and

(c) the details of major achievements in the civil aviation industry as a result of the said agreements?

ODF under Swachh Bharat Mission Grameen: Phase-II

*136. Shri Sanjay Dina Patil:
Prof. Varsha Eknath Gaikwad:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the criteria for declaring a village Open Defecation Free (ODF) Plus under SBM-G Phase-II has been defined and if so, the details thereof;

(b) whether the details of the total number of villages declared ODF under Swachh Bharat Mission - Grameen: Phase-II in the State of Maharashtra have been reported and if so, the details thereof;

(c) whether the Government proposes to involve Self-Help Groups (SHGs) in the implementation of SBM-G Phase-II and if so, the specific roles assigned to them;

(d) whether the measures have been taken to ensure the sustainability of Open Defecation Free status in rural areas under SBM-G Phase-II and if so, the details thereof;

(e) whether any technology is being used to improve the implementation of SBM-G Phase-II;

(f) if so, the details thereof along with the technologies adopted for monitoring, waste management and awareness generation;

(g) whether any independent evaluations of the scheme have been conducted; and

(h) if so, the findings of such evaluations and steps taken to address the shortcomings, if any?

Infrastructure Development and Smart City Initiatives in Dhubri

*137. Md. Rakibul Hussain:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the steps taken/being taken by the Government to improve basic urban infrastructure in Dhubri, including water supply, sanitation, sewage systems and road networks to meet the needs of its expanding population;

(b) the manner in which the Government is supporting the integration of Dhubri into the Smart Cities Mission or other urban development schemes to enhance livability and economic opportunities; and

(c) whether the Government has any plans to modernize public transport systems, increase green spaces and promote sustainable urban development in Dhubri under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) or similar schemes and if so, the details thereof?

Widening of NH-734

†*138. Mrs Ruchi Vira:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has allocated any funds for land acquisition and compensation for the widening of National Highway No. 734 from Muradabad to Uttarakhand via Thakur Dwara from four lanes to six lanes, if so, the details thereof, tehsil-wise;

(b) whether a notification for land acquisition for the above construction work was issued on 12th January, 2022, but the compensation to farmers has been given based on the 2019 circle rate, if so, the reasons therefor;

(c) whether the Government has received complaints from public representatives regarding gross negligence by officials in the land acquisition compensation for the construction on the said section, if so, the details thereof; and

(d) whether the Government would conduct a high-level inquiry regarding the compensation being paid to farmers at the 2019 circle rate instead of the January 12th, 2022 rate and take legal action against negligent officials, if so, the details thereof?

Progress of Pradhan Mantri Awas Yojana 2.0 in Assam

*139. Shri Amarsing Tisso:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of houses constructed under Pradhan Mantri Awas Yojana 2.0 in Assam, particularly in Karbi Anglong and Dima Hasao districts;

(b) whether there have been delays in the implementation of the scheme in these districts and if so, the reasons therefor;

(c) the steps taken/being taken by the Government to address the challenges such as land acquisition and connectivity in the hilly and tribal regions of these districts;

(d) the budget allocated and utilized for the construction of houses in Karbi Anglong and Dima Hasao districts under the said scheme during the last three years and the current year; and

(e) whether the Government is considering any region-specific amendments or innovations to make the scheme more effective in these districts and if so, the details thereof?

Water Supply to Chandrapur City

†*140. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that there is no independent source available for water supply to Chandrapur city of district Chandrapur in Maharashtra;

(b) if so, the details thereof and the measures taken/being taken by the Government to create new sources for water supply to Chandrapur city;

(c) whether the Government proposes to provide financial assistance for the construction of a dam on the Wardha river to create a water source for Chandrapur city and if so, the details thereof; and

(d) the time by which a decision is likely to be taken by the Government in this regard?

New Delhi
Friday, February 7, 2025/
Magha 18, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

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Thursday, February 13, 2025/Magha 24, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 230

Tribal Freedom Fighters Museum

1381. Shri Balashowry Vallabhaneni:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the details of tribal freedom fighters in Andhra Pradesh;
- (b) whether it is true that the Government has sanctioned ten tribal freedom fighters museums in the country and if so, the details thereof; and
- (c) the details of tribal freedom fighters museums set up/proposed to be set up by the Government to acknowledge heroic and patriotic deeds of tribals in Andhra Pradesh?

Maintenance of Garbage Dump in Chandigarh

1382. Shri Manish Tewari:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the total budgetary expenditure incurred to clear the garbage dump in Sector 38 West, Chandigarh (Dadu Majra) since April 1, 2019, month-wise;
- (b) the total budgetary expenditure for the maintenance of the garbage dump, including the cost of air fresheners, perfumes, and odour-suppressing measures since April 1, 2019, month-wise;
- (c) the total quantity of legacy waste still lying at the garbage dump in Sector 38 West, Chandigarh as of January, 2025;
- (d) the quantity of concurrent waste being dumped daily at the site along with the monthly volume of concurrent waste currently being managed at the site;
- (e) whether the Government has a plan to fully clear the garbage dump, if so, the time by which the garbage mountain is expected to cease to exist and if not, the reasons therefor; and
- (f) the steps taken/being taken by the Government to ensure scientific waste management and to prevent the recurrence of such garbage dumps in the future?

Cold Chain and Preservation Infrastructure Facilities in Andhra Pradesh

1383. Shri Y S Avinash Reddy:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has any scheme for the development or upgradation of cold chain and preservation infrastructure facilities in the country and if so, the details thereof;

(b) the total number of cold chain and preservation infrastructure facilities established across the country during the last five years, State-wise, particularly in Andhra Pradesh;

(c) the total number of cold chain and preservation infrastructure facilities catering to fish and other marine products established in Andhra Pradesh under such schemes during the last five years, district-wise, especially in Kadapa District;

(d) the details of the funds allocated and utilised for such schemes or projects for the establishment of cold chain and preservation infrastructure facilities in Andhra Pradesh during the said period; and

(e) whether the Government has considered the upgradation of such facilities under its schemes or projects in Andhra Pradesh and if so, the details thereof?

Expansion of Civil Aviation Infrastructure

†1384. Shri Damodar Agrawal:
 Shri Yogender Chandolia:
 Shri Alok Sharma:
 Shri Lumba Ram:
 Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to implement any scheme for the expansion of civil aviation infrastructure in Tier-2 and Tier-3 cities;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has made any major announcements/policy announcements during the International Civil Aviation Day celebrations;

(d) if so, the details thereof along with the impact of the said announcements on the civil aviation sector of the country; and

(e) the major achievements or significant milestones attained in the country in the civil aviation sector during the last three years?

Guidelines for Preparation of SCP and TSP

†1385. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether any guidelines have been issued to the concerned Ministries of the Union Government and the State Governments for preparing the Special Component Plan (SCP) and the Tribal Sub-Plan (TSP) and ensuring that the allocation of funds is in proportion to the percentage of population and the said amount is not diverted and is used as per the requirement;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the said guidelines are being followed by the Ministries of the Union Government and the State Governments; and

(d) if so, the details thereof and if not, the reasons therefor?

Funds under Swachh Bharat Mission for Chhattisgarh

†1386. Shri Vijay Baghel:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds allocated by the Government to Chhattisgarh under Swachh Bharat Mission during the last five years and the current year, year-wise;

(b) the details of the funds allocated to Durg Parliamentary Constituency;

(c) whether the funds spent by the States under the said Mission are reviewed by the Union Government and if so, the details thereof; and

(d) whether any irregularities have been noticed in the said review and if so, the details thereof?

Support for Farmers to reduce Post-Harvest Losses and enhance Cold Chain Infrastructure

1387. Shri Shashank Mani:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has introduced any initiatives to support farmers by reducing post-harvest losses and if so, the details thereof;

(b) whether any specific programmes have been introduced by the Government to enhance cold chain infrastructure for agricultural produce and if so, the details thereof;

(c) the manner in which these initiatives are contributing to improve farmers' incomes; and

(d) whether the Government has any further plans to expand or enhance support for reducing post-harvest losses and strengthening cold chain infrastructure and if so, the details thereof?

Bhu-Neer Portal Initiative

1388. Smt. Poonamben Hematbhai Maadam:
Shri Anurag Singh Thakur:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the key objectives of the Bhu-Neer Portal initiative;

(b) the specific steps taken/being taken by the Government to implement the said initiative and the expected timeline for its rollout along with the intended outcomes thereof; and

(c) the measures taken/being taken by the Government to raise awareness and ensure easy accessibility of the said Portal to the general public?

Farmers' Income and Employment from Food Processing Sector

†1389. Shri Brijendra Singh Ola:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) whether any study has been conducted by the Government on the possibilities of increasing farmers' income and employment from food processing sector in the country;
- (b) if so, the details thereof;
- (c) the details of the number of food parks in the country;
- (d) the details of the number of food parks approved/started by the Government during the last five years and the current year, State-wise;
- (e) the total number of people employed in the food processing sector in registered and unregistered units; and
- (f) the number of people likely to get employment from new food parks?

Beneficiaries under PMUY in Tamil Nadu

1390. Shri Malaiyarasan D:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the details of the total number of beneficiaries under the Pradhan Mantri Ujjwala Yojana (PMUY) across the country including Tamil Nadu;
- (b) the steps taken by the Government to ensure effective distribution of LPG connections to the women belonging to Below Poverty Line (BPL) families under the scheme, particularly in rural and remote areas;
- (c) the details of the financial provisions made for the implementation of the Ujjwala Scheme in Tamil Nadu along with the progress made so far;
- (d) the impact of the Ujjwala Scheme on women's health, empowerment and environmental sustainability, particularly in Tamil Nadu;
- (e) whether the Government has any future targets for extending LPG coverage under the Ujjwala Scheme and if so, the details thereof; and
- (f) whether any new initiatives or modifications are being considered to improve its implementation in Tamil Nadu and if so, the details thereof?

Leakage and Rupture due to Corrosion in Pipelines

1391. Shri Haribhai Patel:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the data on the number of leakage or rupture taken place due to corrosion in the pipelines during the last five years and the current year along with the actions taken for addressing it;
- (b) the data on the number of Tank Truck crew given the defensive driving and simulator-based training;
- (c) the data on the number of safety audits conducted by the Oil Industry Safety Directorate across the petroleum industry during the last five years along with data where safety standards were prescribed; and
- (d) whether any initiatives have been taken by the Government for increasing public awareness about the opportunities and the safety measures in the petroleum transportation and storage, especially in the rural areas of Gujarat and if so, the details thereof?

Toll Collection by NHAI

1392. Shri Adhikari Deepak Dev:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

the total revenue generated by the National Highways Authority of India (NHAI) through toll tax from NHs during the last five years, year-wise and State-wise?

JJM in Odisha

1393. Shri Pradeep Purohit:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has sanctioned funds for the Jal Jeevan Mission (JJM) to Odisha, including Bargarh and Jharsuguda districts, since its inception and if so, the details thereof;

(b) whether the sanctioned funds under the JJM have been fully utilized in the said districts and Odisha as a whole and if so, the details thereof;

(c) the total number of tap water connections provided under the JJM in Bargarh and Jharsuguda districts, block-wise; and

(d) whether the Government has set any specific timeline or allocated additional funds for achieving hundred per cent tap water connections in these districts under the JJM and if so, the details thereof?

Challenges Faced by MSMEs

1394. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Manickam Tagore B:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of MSMEs benefited from the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) Scheme and the additional measures taken to ease access to finance for MSMEs;

(b) whether only 20% of MSMEs have adopted advanced technology and if so, the steps taken to support technology upgrades and the budget allocated for this purpose in the current year;

(c) whether the 50% of MSMEs are facing infrastructure issues such as unreliable power and poor transportation, if so, the plans in place to address these challenges, especially in rural areas;

(d) whether according to a survey, 70% of MSMEs struggle with marketing and market access, if so, the Government initiatives aimed at helping MSMEs build digital marketing strategies and expand into domestic and international markets; and

(e) whether 65% of MSMEs are reporting difficulties with tax compliance and labour laws, if so, the reforms being introduced by the Government to simplify the laws?

Welfare Schemes for Tribals

1395. Shri P V Midhun Reddy:
Dr. Kirsan Namdeo:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of schemes being run by the Government for the welfare of tribals in Maharashtra and Andhra Pradesh, district-wise;

(b) the funds released and spent for various schemes being run for the tribals during the last three years, district-wise;

(c) whether there is any proposal to set up schools for tribals in Gadchiroli in Maharashtra;

(d) if so, the number of schools to be set up in Maharashtra, district-wise;

(e) the status of infrastructure development projects in tribal areas of Andhra Pradesh; and

(f) the steps taken by the Government to promote employment and livelihood opportunities for tribals in the said States?

Achievements under Smart Cities Mission

1396. Shri P P Chaudhary:
Shri Bhojraj Nag:
Shri Alok Sharma:
Shri Ramesh Awasthi:
Dr. Rajesh Mishra:
Shri P C Mohan:
Dr. Bhola Singh:
Shri Rajkumar Chahar:
Shri Naba Charan Majhi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the most significant milestones achieved under the Smart Cities Mission (SCM) since its inception particularly in Chhattisgarh;

(b) the manner in which the said mission has improved urban infrastructure such as roads, water supply and waste management in the selected cities across the country, particularly in Bengaluru along with the benefits derived from it;

(c) whether the SCM has successfully completed and if so, the details thereof along with the Government's plan to expand smart city initiatives beyond the currently selected cities;

(d) whether the Government can provide an update on Bengaluru's SCM projects and their completion status;

(e) the details of the other towns and cities selected under the said mission across the country along with the details of developments occurred;

(f) the manner in which the Government plans to address challenges in smaller cities and ensure equitable distribution of resources for development, including sustainable development, citizen engagement and the integration of emerging technologies like AI and IoT for smart urban management particularly in Bengaluru;

(g) whether the Government has formulated any scheme to get rid of pollution in Singrauli Municipal Corporation in Sidhi Parliamentary Constituency being an industrial area; and

(h) whether there is any proposal to select and develop Singrauli Municipal Corporation under SCM and if so, the details thereof?

Objectives and Impact of DDUGJY

1397. Shri Tariq Anwar:

Will the Minister of POWER

be pleased to state:

(a) the details of the objectives and key features of the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and its contribution to rural electrification;

(b) the details of the number of villages and households electrified under the said scheme along with the current status of electrification coverage, State/UT-wise, including the specific status in Katihar district of Bihar;

(c) the details of the number of BPL households provided electricity connections under the said scheme in Bihar, particularly in Katihar district;

(d) the details of the measures taken/being implemented by the Government to ensure the reliability and quality of rural electricity supply under the said scheme in the said district of Bihar;

(e) the details of the challenges encountered in implementing the scheme in remote and difficult terrains along with the steps taken/being taken by the Government to address these challenges; and

(f) whether the Government conducted a review on the impact of the said scheme on rural development and economic activities and if so, the details thereof?

Un-electrified Households in Rural Areas

1398. Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Nilesh Dnyandev Lanke:

Shri Bajrang Manohar Sonwane:

Shri Sanjay Dina Patil:

Prof. Varsha Eknath Gaikwad:

Dr. Amol Ramsing Kolhe:

Smt. Supriya Sule:

Will the Minister of POWER

be pleased to state:

(a) the details of the number of willing un-electrified households in rural areas and all willing poor households in urban areas that were electrified under Pradhan Mantri Sahaj Bijli Har Ghar Yojana in Maharashtra during the last five years and the current year;

(b) whether the Government has launched Revamped Distribution Sector Scheme (RDSS) and if so, the details thereof;

(c) the primary objectives of the RDSS along with the steps taken by the Government to improve the power distribution sector;

(d) the manner in which RDSS aligns with India's vision of providing reliable, affordable, and quality power to all citizens;

(e) the details of the specific targets set for reducing losses in distribution sector through RDSS along with the Government's plan to achieve these targets;

(f) the current status of RDSS implementation and the details of the States adopted the scheme;

(g) the details of the total budget allocation for RDSS and the funding being distributed among participating States; and

(h) the manner in which RDSS scheme benefit consumers in terms of reducing power outages

and improving the reliability of electricity supply?

Tribal Welfare Schemes

†1399. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the number of beneficiaries of various tribal welfare schemes, State-wise;
- (b) whether there has been any assessment of the socio-economic development of tribal communities during the previous Five-Year Plans; and
- (c) if so, the details thereof and if not, the reasons therefor?

PM-JANMAN for PVTGs in Kerala

1400. Shri V K Sreekandan:
Adv Dean Kuriakose:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the number of people included in Particularly Vulnerable Tribal Groups (PVTGs) under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) scheme in Kerala, including Attapadi in Palakkad district;
- (b) the amount of funds sanctioned under the PM-JANMAN scheme to Kerala during the last two years;
- (c) the major projects initiated and the infrastructures created under the PM-JANMAN scheme in Kerala, including Attapadi where a number of tribal hamlets exist; and
- (d) whether the Government has fixed any time-frame to achieve the objectives of the said scheme in tribal areas, including the said district and if so, the details thereof?

Inclusion of Jhodia Community in the STs list

1401. Shri Saptagiri Sankar Ulaka:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government has any proposal to include Jhodia community in the list of Scheduled Tribes (STs), if so, the details thereof and if not, the reasons therefor;
- (b) the process by which Jhodia community would be included in the said list;
- (c) whether the recommendation of the State Government of Odisha for inclusion of certain communities in the list of STs is pending with the Union Government; and
- (d) if so, the details thereof and the reasons for the pendency?

Sagarmala Highway Project in Kerala

1402. Shri Kodikunnil Suresh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the Sagarmala Highway project in Kerala, including the details of its planning, approvals and implementation progress;

(b) the specific stretches of the Sagarmala Highway proposed or under construction in Kerala, and the expected timelines for their completion;

(c) whether any delays have been encountered in the project due to land acquisition, environmental clearances, or other factors, if so, the steps taken thereof to resolve them;

(d) the total budget allocated for the implementation of the Sagarmala Highway project in Kerala and the amount utilized so far;

(e) the manner in which the Sagarmala Highway project is expected to benefit Kerala's economy, with a particular focus on trade, tourism and coastal development;

(f) the measures being taken to ensure minimal environmental impact and compliance with regulations; and

(g) the details of collaboration between the Union and State Government for the successful implementation of the Sagarmala Highway project in Kerala?

Outreach and Effectiveness of JJM in Tirupati District

1403. Shri Maddila Gurumoorthy:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of SC/ST/OBC households provided with tap water connections under the Jal Jeevan Mission (JJM) in Tirupati district;

(b) the percentage of SC/ST-dominated habitations fully covered under the JJM in the said district and the status of coverage across the State;

(c) the steps taken/being taken by the Government to ensure community participation, particularly of women, in water management committees as part of the said mission and the impact of these steps in Tirupati district; and

(d) the growth trends of average per capita, per day (pc/pd) tap water availability during the last five years, State-wise, with specific reference to Tirupati district, in light of the national target of 55 litres per capita per day (pc/pd)?

Safety Standards for Airlines

†1404. Smt. Manju Sharma:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that some airline companies in the country are not complying with safety standards and if so, the details thereof;

(b) whether it is also true that some aircrafts made emergency landings recently due to the said deficiencies and if so, the details thereof; and

(c) the action taken by the Government against Directorate General of Civil Aviation (DGCA) in this regard so far?

Achievements of SCM

1405. Shri Manoj Tiwari:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the most significant milestones achieved under the Smart Cities Mission (SCM) since its inception;

(b) the manner in which the said mission improved urban infrastructure such as roads, water supply and waste management in the selected cities; and

(c) whether the SCM has been successfully completed and if so, the details thereof?

Command Area Development and Water Management Programme

†1406. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the works are being carried out under the Command Area Development and Water Management (CADWM) programme in the country, particularly in the Osmanabad (Dharashiv) Parliamentary Constituency of Maharashtra;

(b) if so, the details and current status thereof; and

(c) the details of the Central funds allocated and utilized during the last five years and the current year along with the number of people benefitted therefrom, State-wise?

Registrations under PM Vishwakarma Scheme

1407. Shri Naveen Jindal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the total number of Vishwakarma registered under PM Vishwakarma Scheme so far;

(b) the details of the trades in which skill upgradation training is provided to help artisans to hone their skills; and

(c) the steps taken by the Government to provide the intended beneficiaries an easy access to collateral free credit and reduce the cost of credit by providing interest subvention?

Preservation and Promotion of Tribal Cultural Heritage

1408. Dr. D. Purandeswari:
Shri Chamala Kiran Kumar Reddy:
Smt. D K Aruna:
Shri Eatala Rajender:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of initiatives taken/being taken by the Government to promote tribal culture and heritage during the last three years;

(b) the details of total number of conferences, cultural programs and exhibitions organized along with their geographical distribution in the country, State-wise, particularly in Andhra Pradesh, Telangana, Madhya Pradesh, Uttar Pradesh, Chhattisgarh and Bihar;

(c) whether any conference has been organised by the Government alongwith other

organisations including NGOs, to document the linguistic resources of the tribes, especially the tribal languages spoken in various States and if so, the details and outcome thereof;

(d) the budgetary allocation for promoting tribal culture for the current fiscal year and the funds utilised thereon so far; and

(e) the details of the impact of these initiatives on preserving and promoting tribal heritage, especially in tribal dominated areas during the last ten years?

Expansion of Air Connectivity

†1409. Shri Dilip Saikia:
Smt. Kamlesh Jangde:
Shri Praveen Patel:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the manner in which the latest initiative is aligned with the objectives of Ude Desh Ka Aam Naagrik (UDAN) scheme;

(b) the likely impact of commencement of the flights under UDAN scheme on tourism and business sectors of that region; and

(c) whether the Government proposes to further expand the network of Alliance Air in the North-Eastern States including Assam and if so, the details thereof?

Leading Packaged Food Companies

1410. Shri Kripanath Mallah:
Shri Anup Sanjay Dhotre:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has made efforts to engage with leading packaged Food Companies to address their concerns surrounding ease of doing business, GST, Imports and other trade related matters and if so, the details thereof;

(b) the details of the number of Companies participated in the discussion; and

(c) the details of the measures undertaken by the Government to boost Food Processing industry and increase the growth of exports, income of farmers and employment opportunities?

Malfunctioning of Aircrafts

1411. Shri K Radhakrishnan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has noticed the cases of malfunctioning of aircrafts of private airlines during the last two years resulting difficulties to air passengers, particularly elderly and children and if so, the details thereof, airline-wise; and

(b) the action taken by the Government against such airlines?

NHs in Odisha

†1412. Dr. Sambit Patra:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the State Government of Odisha has submitted any proposal to Union Government to construct four new highways in Odisha, if so, the details thereof;

(b) whether the techno-feasibility study has been carried out for these National Highways (NHs) including Bhubaneshwar-Puri highway project, if so, the details thereof; and

(c) the time by which these proposed four highways are likely to be sanctioned and the time likely to be taken to release funds for construction of said highways?

Hike in Airfare

1413. Mr Pathan Yusuf:
 Ms Sayani Ghosh:
 Shri Y S Avinash Reddy:
 Adv Priya Saroj:
 Dr. M K Vishnu Prasad:
 Thiru Dayanidhi Maran:
 Shri Patel Umeshbhai Babubhai:
 Shri Navaskani K:
 Adv. Adoor Prakash:
 Shri N K Premachandran:
 Shri Rajeev Rai:
 Shri Janardan Singh Sigriwal:
 Shri Charanjit Singh Channi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of the recent surge in airfares during festive seasons and peak travel periods across the country, including the recent example of Kumbh, Prayagraj, Uttar Pradesh which leads to make air travel unaffordable for the common people and if so, the details thereof;

(b) the specific measures being taken by the Government to regulate and control such price hikes, especially for routes connecting Tier-2 and Tier-3 cities;

(c) whether the Directorate General of Civil Aviation (DGCA) has issued any guidelines to rationalize airfares during the said periods and if so, the details thereof;

(d) whether the Government is considering capping airfares during emergencies, natural disasters and medical emergency to ensure affordability for the passengers and if so, the details thereof;

(e) whether the Government proposes to amend the Airports Economic Regulatory Authority (AERA) Act to enhance oversight on fare increases and protect consumer interests and if so, the details thereof along with the steps taken in this regard;

(f) whether the Government proposes to fix the maximum ticket charge for a particular destination and if so, the details thereof;

(g) the amount paid to airlines under Viability Gap Funding to compensate for low fares, year and airline-wise; and

(h) the measures taken by the Government to ensure transparency in airfare pricing and make it mandatory for airlines to disclose fare components clearly?

PNG Supply to Households

†1414. Shri Sunil Kumar:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government proposes for implementation of a scheme to supply Piped Natural Gas (PNG) to every household;

(b) if so, the time by which the said Scheme is likely to be implemented in all the towns and rural areas of Valmiki Nagar Parliamentary Constituency of Bihar; and

(c) the details of the districts of Bihar where PNG connections have been provided under the said scheme so far?

Funds for NH Projects

†1415. Smt. Delkar Kalaben Mohanbhai:

Dr. Shivaji Bandappa Kalge:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total funds allocated by the Government for National Highway projects in the country during the last five years, State/UT-wise, particularly in Maharashtra and UT of Dadra and Nagar Haveli;

(b) whether the Government proposes to expedite the works of delayed projects and increase the funds for the same in the country, particularly in National Highways of Maharashtra including Sambhajinagar and UT of Dadra and Nagar Haveli and if so, the details thereof; and

(c) whether the Government also proposes to take any concrete measures to avoid delays in completion of projects and ensure efficient utilization of the funds in future and if so, the details thereof, State/UT-wise, particularly for Maharashtra and UT of Dadra and Nagar Haveli?

Development of Tarpura Airstrip

†1416. Shri Amra Ram:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has any plans to develop Tarpura airstrip in Sikar Lok Sabha Constituency into an airport;

(b) if so, the details thereof along with time by which it is likely to be done and if not, the reasons therefor;

(c) whether the Government proposes to provide air facilities to Shekhawati region, considering its religious and tourist significance and the large number of people working in the Gulf and other foreign countries from the said region; and

(d) if so, the details thereof?

Trade of Adulterated Desi Ghee

†1417. Shri Arun Govil:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) whether the Government is aware of the trade of adulterated desi ghee; and
- (b) if so, the details of the action being taken by the Government to stop it?

Impact of Bharatmala Pariyojana

1418. Shri Rajesh Verma:
Shri Ravindra Dattaram Waikar:
Shri Naresh Ganpat Mhaske:
Smt. Shambhavi:
Dr. Shrikant Eknath Shinde:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total length in kilometres completed and awarded under Bharatmala Pariyojana as of December 2024, along with the project cost;
- (b) the specific components of Bharatmala Pariyojana, such as Economic Corridor, Border & International Connectivity, and Coastal & Port Connectivity Roads, that have been prioritized, State-wise;
- (c) the expected socio-economic impact of Bharatmala Pariyojana, as assessed in the IIM, Bangalore study and the details of any preliminary findings thereon;
- (d) the manner in which this project contributes to reducing logistics costs and improving national connectivity; and
- (e) the details of the expected timelines for completion of the remaining sections under this initiative?

Setting up of Infrastructure to Mitigate Flooding

1419. Shri Chamala Kiran Kumar Reddy:
Smt. D K Aruna:
Shri Eatala Rajender:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) whether the Government proposes to assist in setting up of sump and pump arrangements with shutters and additional infrastructure in drains and canals across various cities of the country, spending Rs. 100 crore to mitigate flooding in various parts of the cities, if so, the details thereof, State/UT-wise, particularly in Andhra Pradesh and Telangana;
- (b) whether the Government/States/Corporations are required to identify locations that require additional infrastructure to prevent flooding along canals and drains and if so, whether civic officials will study the flood-prone areas near canals and hold consultations with residents;
- (c) if so, the details thereof and the present status along with the funds sanctioned/spent during the last five years, State/UT-wise, particularly in Andhra Pradesh and Telangana; and
- (d) whether any specific outcomes or improvements have been observed in the flood-prone areas due to these efforts and if so, the details thereof?

Shortage of CNG Pumps

1420. Shri Shrirang Appa Chandu Barne:
Smt. Bharti Pardhi:
Shri Dharmendra Yadav:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether there has been an increase in the number of CNG-operated vehicles across the country;

(b) if so, the details thereof;

(c) whether there has been a shortage of CNG Pumps in comparison with the increased number of CNG-operated vehicles across the country;

(d) if so, the details thereof;

(e) whether there is a proposal to establish new CNG Pumps in each district across the country, if so, the details thereof and if not, the reasons therefor; and

(f) the details of the total number of CNG Pumps established across the country, State/UT-wise, especially in Maharashtra, Madhya Pradesh and Uttar Pradesh till date?

Projects under AMRUT 2.0 in Andhra Pradesh

1421. Dr. C M Ramesh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of projects sanctioned under AMRUT 2.0 in the district of Anakapalli in Andhra Pradesh;

(b) the details of the projects sanctioned, tenders awarded and completed;

(c) the current status of each of the sanctioned projects; and

(d) the time by which all the projects under AMRUT 2.0 are likely to be completed?

Funds Allocated under PMFME

†1422. Shri Satpal Brahamchari:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the total funds allocated and utilised under Pradhan Mantri Suksham Khadya Udyam Unnyan (PMFME) Scheme since its inception, particularly in Sonipat Lok Sabha Constituency of Haryana;

(b) the initiatives taken/being taken by the Government to provide skill development and training programmes to entrepreneurs in the food processing sector in Haryana;

(c) whether the said scheme has increased employment opportunities and if so, the details thereof; and

(d) the steps taken/being taken by the Government to ensure equal distribution of funds and opportunities in rural and urban areas of Haryana?

Underutilization of Funds by NPTI

1423. Shri Azad Kirti Jha:

Will the Minister of POWER

be pleased to state:

(a) the details of the reasons for sub-optimal utilization of budgetary allocations by the National Power Training Institute (NPTI) during the years 2022-23 and 2023-24;

(b) the details of the specific steps taken/being taken by the Government to address the challenges responsible for the underutilization of allocated funds and to enhance the absorptive capacity of the said Institute;

(c) whether the Government has assessed the factors that led to National Power Training Institute (NPTI) losing its self-sufficient status in 2018 and if so, the details thereof;

(d) the details of the measures being implemented to help the said Institute to restore its financial self-sufficiency and if so, the details thereof; and

(e) the details of any long-term strategy to strengthen the said Institution's operational and financial performance to ensure its effective contribution to the power sector?

One District One Product Scheme

1424. Shri Praveen Patel:
Smt. Mala Rajya Laxmi Shah:
Shri Manish Jaiswal:
Dr. Hemant Vishnu Savara:
Shri Dharambir Singh:
Shri Naba Charan Majhi:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the manner in which the Government ensure that the One District One Product approach is effectively integrated across all the districts;

(b) whether there is any provision for providing export support to the micro food processing enterprises;

(c) if so, the details thereof including the details of Palghar district of Maharashtra;

(d) whether the Government proposes to extend the scope or budget of the said scheme beyond the financial year 2025-26; and

(e) if so, the details thereof?

Challenges in Implementation of Har Ghar Nal Se Jal Yojana in Rural Areas

1425. Dr. Kirsan Namdeo:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of households covered under Har Ghar Nal Se Jal Yojana in Maharashtra, district-wise;

(b) whether any study has been conducted by the Government to identify challenges in implementing the said scheme, especially in rural areas due to its slow progress;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has any long-term plans for increasing coverage of households under the said scheme in Maharashtra; and

(e) if so, the details thereof?

Scheme to Ensure Power Supply in Rural and Remote Areas

†1426. Shri Zia Ur Rehman:

Will the Minister of POWER

be pleased to state:

- (a) the details of the steps taken by the Government so far to improve power supply across the country, State/UT-wise;
- (b) whether the Government is implementing any special scheme to ensure 24X7 power supply in rural and remote areas;
- (c) if so, the salient features and objectives of the said scheme; and
- (d) if not, the reasons therefor?

Sabarimala International Airport

1427. Shri Hibi Eden:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the current status of the completion of the Sabarimala International Airport in Kerala;
- (b) whether the Government has taken any steps during the last one year regarding the completion of the said airport; and
- (c) if so, the details thereof along with the current status of the land acquisition process for the purpose?

Development of Regional Connectivity in Aspirational Districts

1428. Shri Vishnu Dayal Ram:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government is prioritising regional connectivity in aspirational districts, including Palamu and Garhwa under the UDAN scheme and if so, the details thereof;
- (b) the number of unserved airports identified for development in the said districts;
- (c) the funds allocated for promoting regional air connectivity in underdeveloped regions during the last three years; and
- (d) the measures being undertaken by the Government to improve air connectivity and boost economic development in such areas?

LPG Connections to Eligible Beneficiaries under PMUY

1429. Smt. Mala Rajya Laxmi Shah:

Shri Bhojraj Nag:

Shri Alok Sharma:

Shri Jaswantsinh Sumanbhai Bhabhor:

Dr. Rajesh Mishra:

Shri Rajkumar Chahar:

Shri Naba Charan Majhi:

Shri Manish Jaiswal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether any measures have been taken by the Government to ensure that all eligible beneficiaries under the Socio-Economic, Caste Census list and specified categories become aware of the Pradhan Mantri Ujjawala Yojana (PMUY);

(b) the mechanism available to ensure sustained use of LPG by the beneficiaries instead of reverting to conventional fuels;

(c) whether the Government proposes to expand PMUY to include additional subsidy for refill cost to ensure sustainability in use of LPG by poor households;

(d) if so, the details thereof;

(e) the total number of eligible beneficiaries identified for LPG connections and were distributed to them so far under the said scheme in Sidhi Parliamentary Constituency; and

(f) the time by which the LPG connections would be distributed to the remaining households?

Infrastructural Inadequacies at Shri Guru Ram Das Jee International Airport

1430. Shri Gurjeet Singh Aujla:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of infrastructural inadequacies at Shri Guru Ram Das Jee International Airport, including its handling capacity of only 1,960 passengers per hour along with inability to accommodate projected growth in passenger traffic/flights and if so, the details thereof;

(b) the measures being undertaken by the Government to modernize/expand the airport infrastructure;

(c) whether the Government is incorporating future projections for the next twenty years into planning and if so, the details thereof;

(d) whether the Government has received complaints regarding harassment of passengers by ground handling staff and if so, the details thereof along with the corrective measures taken in this regard;

(e) the steps being implemented to address exploitation of wheelchair-bound passengers and to ensure their comfort during travel experience;

(f) whether the Government is investigating allegations of malpractices by parking contractors, as overcharging/manipulating pick/drop areas and if so, the details thereof along with the actions taken to address such exploitation; and

(g) whether the Government proposes to provide better facilities for CISF personnel and their families by providing accommodations, recreational amenities and other essential services at Amritsar Airport and if so, the details thereof?

Proposals from Maharashtra for Housing and Urban Affairs

1431. Shri Anup Sanjay Dhotre:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Union Government has received any proposals from the State Government of Maharashtra related to the Housing and Urban Affairs sector;

(b) if so, the details thereof indicating the total number of proposals received, approved and pending; and

(c) the time by which the Union Government proposes to approve the pending proposals?

Privatised Airports

1432. Shri Shafi Parambil:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the list of public sector airports in the country, State-wise;

(b) the list of Airports operated by the private sector, State-wise;

(c) the list of Greenfield airports in the country, State-wise; and

(d) whether the Government proposes to privatise more airports and if so, the details thereof?

Integrated Housing and Slum Development Programme

1433. Smt. Rachna Banerjee:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of towns included in the Integrated Housing and Slum Development Programme (IHSDP) in the country, State-wise including West Bengal;

(b) the details of the works done under the said programme so far;

(c) the details of the success achieved in this regard so far; and

(d) the time by which the work under the said programme is likely to be completed?

Piped Water Facility to Gram Panchayats

1434. Shri Eswarasamy K:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has provided piped water facility to Gram Panchayats under any scheme and if so, the details thereof, State-wise including Tamil Nadu;

(b) whether the piped water facility has been provided to all Gram Panchayats across the country and if so, the details thereof;

(c) if not, the time by which it is likely to be extended to the remaining Gram Panchayats across the country; and

(d) the details of the action plan formulated in this regard along with the deadline, if any, fixed to complete this task?

Share of Water in Eastern Rajasthan Canal Project

†1435. Shri Murari Lal Meena:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the terms on which the Memorandum of Understanding (MoU) between Rajasthan and Madhya Pradesh was signed for the Eastern Rajasthan Canal Project (ERCP) renamed as PKC-ERCP by the Government;

(b) the share of water earmarked for Rajasthan and Madhya Pradesh under the said project along with the reasons, if any, for the decline in the share of Rajasthan;

(c) the details of quantum of work completed so far along with the incomplete work under the said project and the timeline fixed for its completion;

(d) the details of the areas of Rajasthan likely to be benefitted from the said project; and

(e) whether the said project is likely to provide adequate water to the industrial areas, especially the dark zone blocks of Rajasthan including Dausa Parliamentary Constituency?

Balanced and Accessible Aviation Ecosystem

1436. Shri K Sudhakaran:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the defined role of the Government in the development, regulation and facilitation of the aviation industry, especially in ensuring the growth of a balanced and accessible aviation ecosystem for the country;

(b) the corrective steps being taken to address critical issues faced by the general public, such as the frequent and exorbitant rise in airfare during peak seasons, in view of the position of the Government as a key stakeholder in the aviation sector;

(c) whether the Government engages in dialogue/negotiations with airline companies on critical issues like excessive price hikes, inadequate connectivity to underserved regions and other public concern and if so, the details thereof along with the outcomes of these discussions; and

(d) the manner in which the outcome of the said discussions are aligned with the goal of ensuring affordability and equitable access to air travel for all sections of society?

LPG Connections under PMUY in Punjab

1437. Shri Charanjit Singh Channi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Pradhan Mantri Ujjwala Yojana (PMUY) has been successfully implemented in Punjab and if so, the total number of LPG connections issued in the State till 17th December 2024;

(b) whether Ujjwala 2.0 has been launched in Punjab and if so, the details thereof along with the current status of its implementation in various areas of the State;

(c) the number of women beneficiaries received LPG connections under PMUY in Punjab; and

(d) whether any special measures are being taken/proposed to be taken by the Government to ensure regular LPG refills for beneficiary households in Punjab and if so, the details thereof along with the strategies adopted in this regard?

Increase in the Central Funding of Pradhan Mantri Awas Yojana-Urban

1438. Dr. Prashant Yadaora Padole:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the funding structure of the projects undertaken under Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Maharashtra, particularly in Bhandara-Gondia district, during the last five years and the current year;

(b) whether it is true that the Government's contribution to PMAY-U has increased since 2016, particularly in Maharashtra, more specifically in Bhandara-Gondia district, if so, the details thereof and if not, the reasons therefor; and

(c) whether it is also true that the Government proposes to increase its contribution to PMAY-U, if so, the details thereof and if not, the reasons therefor, especially with reference to the needs of the Bhandara-Gondia district?

Closure of MSMEs

1439. Smt. Pratima Mondal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the manner in which the Government justify its policies that have allegedly led to the closure of thousands of MSMEs during the last decade with the reports citing neglect, demonetization, GST issues and an increase in Chinese imports disproportionately affecting small businesses; and

(b) the concrete steps taken by the Government to ensure fair representation and the implementation of policies that genuinely address the challenges faced by MSMEs, including issues like tax burdens and delayed payments?

Construction of Airports in Uttar Pradesh

1440. Shri R K Chaudhary:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the current status of the Noida International Airport project along with the time by which it is likely to be operational;

(b) the number of airports which are currently under construction/proposed in Uttar Pradesh along with the expected date of their completion; and

(c) the plans for the development of the Ayodhya Airport along with the manner in which it would cater to the increasing tourist demand?

Scheme for the Promotion of Self-reliance and Livelihood Generation

†1441. Shri Bhojraj Nag:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether any scheme has been implemented to promote self-reliance and livelihood generation through agriculture and dairy among the tribal populations; and
(b) if so, the details thereof?

Groundwater Quality in Andhra Pradesh

1442. Shri Lavu Sri Krishna Devarayalu:
Shri G M Harish Balayogi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the groundwater in Andhra Pradesh contains high levels of fluoride, nitrate, chloride, arsenic, and uranium and also exhibits elevated Electrical Conductivity (EC), Sodium Adsorption Ratio (SAR) and Residual Sodium Carbonate (RSC);

(b) if so, the details thereof indicating water samples exceeding permissible limits for each parameter during the last five years and the current year in Andhra Pradesh, district-wise especially for Palnadu;

(c) the steps taken/being taken by the Government to address these issues, including the measures to mitigate salinity ingress, agricultural runoff and over-exploitation of groundwater;

(d) the funds allocated, released and utilized for improving water quality and groundwater management in Andhra Pradesh during the last five years and the current year; and

(e) whether the Government has conducted any study or assessment on the impact of poor water quality on public health, agriculture and soil degradation in Andhra Pradesh, if so, the details thereof and if not, the reasons therefor?

Funds for National Highways in Chhattisgarh

†1443. Shri Brijmohan Agrawal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the State Government of Chhattisgarh has sought central assistance for the improvement, widening and strengthening of highways and has submitted any proposal to attract the attention of the Union Government, if so, the details thereof and the action taken in this regard;

(b) whether the road density of National Highways in Chhattisgarh is at par with the national average and whether the construction has been carried out as per the prescribed standards, if so, the length of single-lane, two-lane, and four-lane National Highways in the State;

(c) whether there is any proposal to provide a financial package to the State for the improvement of the highway network, if so, the details thereof; and

(d) whether any references/representations have been received from public representatives regarding the condition of highways, if so, the action taken thereon?

Regulatory Framework for Advanced Air Mobility

1444. Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:
Shri Chavan Ravindra Vasantrao:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that the Director General of Civil Aviation (DGCA) is working with International Civil Aviation Organisations (ICAO) and other civil aviation authorities to study the latest changes in the regulatory framework for advanced air mobility or electric air mobility and if so, the details thereof;

(b) whether the electric air mobility is slowly gaining momentum and many entities including a few in the country are working on electric Vertical Take Off Landing (eVTOL) aircraft and if so, the details thereof;

(c) whether the DGCA has constituted working groups to develop requirements and guidance for advanced air mobility;

(d) if so, the details thereof and the time by which reports of the said working groups would be available on public platform; and

(e) the steps taken by the Government to study and incorporate latest changes in the regulatory framework to integrate the technologies in the national airspace?

Widening of NH in Shahjahanpur

†1445. Shri Arun Kumar Sagar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has taken any steps for the repair and widening of the National Highways passing through Shahjahanpur Parliamentary Constituency in Uttar Pradesh, if so, the details thereof;

(b) the amount of funds allocated for the said works;

(c) whether the said work is progressing as per schedule and if so, the details thereof and if not, the reasons therefor; and

(d) the steps taken by the Government to complete the said work in time?

Cold Storage and Supply Chain Infrastructure under PMKSY

1446. Dr. Bhola Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the manner in which Pradhan Mantri Kisan Sampada Yojana (PMKSY) has benefitted the farmers in terms of higher price realization, farm gate profitability and reduced post-harvest losses;

(b) the initiatives taken/being taken by the Government to promote sustainable practices in food processing, particularly in waste reduction, energy efficiency and environmental impact mitigation;

(c) whether any new schemes/financial incentives introduced/being introduced by the Government to improve cold storage and supply chain infrastructure under PMKSY; and

(d) the steps taken/being taken by the Government to expand processed food exports and increase India's global competitiveness in the food processing industry?

Swachh Bharat Mission-Gramin Yojana in Bihar

1447. Shri Janardan Singh Sigriwal:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of funds released to Bihar under the Swachh Bharat Mission-Gramin (SBM-G) Yojana during the last five years and the current year, year-wise;
- (b) the total annual budget of the said scheme;
- (c) whether the release of funds to the States for the scheme has been delayed; and
- (d) if so, the details thereof?

CSR Projects by Oil Companies in Tamil Nadu

1448. Shri Raja A:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the details regarding Corporate Social Responsibility (CSR) fund spent by all Oil Companies in Tamil Nadu during the last five years and the current year, year-wise;
- (b) whether there are any details of further breakdown of the CSR expenditure incurred by Oil Companies in different districts of Tamil Nadu during the same period and if so, the details thereof; and
- (c) the types of projects, initiatives or schemes funded through CSR funds from Oil Companies in Tamil Nadu during the last five years and the current year?

EMRS in Odisha

1449. Shri Ananta Nayak:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRS) sanctioned in Odisha;
- (b) the number of EMRS currently operational and the timeline for the completion of the remaining schools;
- (c) the time of beginning of admissions in these schools; and
- (d) the number of students enrolled so far, particularly in the operational schools of Keonjhar district?

PM Vishwakarma Scheme in Andhra Pradesh

1450. Shri Prabhakar Reddy Vemireddy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether it is true that out of 75,000 enrollments under PM Vishwakarma Scheme made by artisans from Nellore district of Andhra Pradesh only about 12,000 have been selected for issuing e-vouchers for toolkits;
- (b) whether it is also true that only 1200 artisans have been sanctioned loans;
- (c) if so, the reasons therefor; and
- (d) the steps taken/proposed to be taken to include more artisans under PM Vishwakarma

Scheme from Nellore?

Funds for Food Processing Units under CEFPPC Scheme

1451. Shri G M Harish Balayogi:
Shri Magunta Sreenivasulu Reddy:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the number of food processing units approved under Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) Scheme in Andhra Pradesh during the last five-years;

(b) the details of the funds approved and released for the food processing units in Andhra Pradesh;

(c) whether there are any delays in releasing the approved funds for these food processing units in Andhra Pradesh and if so, the details thereof;

(d) whether the Government has invited fresh proposals under the said scheme during the last three-years and if so, the details thereof;

(e) whether the Government has adequate funds for approval of fresh proposals under the scheme and if so, the details thereof; and

(f) the details of the funds allocated and utilized under the Scheme for Scheduled Caste Sub Plan (SCSP), in the country, State-wise and district-wise in Andhra Pradesh during the last five-years?

Tribal Research and Training Institutes

†1452. Shri Rajkumar Roat:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details and the number of Tribal Research and Training Institutes currently functional in the country, State-wise;

(b) the amount of funds allocated to the Tribal Research and Training Institute, Udaipur (Rajasthan) during the last five years;

(c) the details of heads under which the said funds have been utilised; and

(d) the status of utilization of the remaining funds by the said institute?

Road Accidents and Safety

1453. Ms Sayani Ghosh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total number of cases of road accidents and people died in them across the country;

(b) whether the Government has established the National Road Safety Board to oversee the issues related to road safety and evolve effective strategies for implementation of the Road Safety Policy, if so, the details thereof, if not, the reasons therefor; and

(c) whether the pilot project has been initiated by the Government to provide cashless treatment to the victims of road accidents, if so, the findings thereof?

Consumption of Electricity

1454. Shri Saumitra Khan:
Shri Janardan Singh Sigiwal:

Will the Minister of POWER

be pleased to state:

(a) whether consumption of electricity has increased across the country during the last three years and the current year and if so, the details thereof;

(b) whether the present generation of electricity is sufficient to meet the demand in the country, if so, the details thereof and if not, the reasons therefor;

(c) the steps taken/being taken by the Government to meet the increasing demand for electricity;

(d) whether the Government has approved new power projects in the country; and

(e) if so, the details thereof, State-wise including West Bengal and Bihar?

Round the Clock Operation in Cargo Complex at Trichy Airport

1455. Shri Durai Vaiko:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government considers declaring round the clock operation in Trichy Cargo Complex at Trichy airport; and

(b) if so, the details thereof and if not, the reasons therefor?

Training for Communication Navigation Surveillance

1456. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has taken any steps to provide adequate Training for Communication Navigation Surveillance (CNS)/Air Traffic Management (ATM) Personnel at Civil Aviation Training College (CATC) Allahabad and four Regional Training Centres (RTCs) at Delhi, Mumbai, Chennai and Kolkata Airports; and

(b) if so, the details thereof and the total number of CNS/ATM personnel got trained during the last five years?

Benefits to Farmers on Implementation of PMKSY

†1457. Shri Alok Sharma:
Shri Ganesh Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the direct benefits accruing to farmers with the implementation of Pradhan Mantri Kisan Sampada Yojana (PMKSY) projects specially in terms of price rise and farm gate profitability;

(b) the manner in which the said scheme PMKSY promotes sustainable practices in food

processing particularly in terms of the environmental impact of growth in processing capacities;

(c) whether any new schemes or components are being introduced to further improve the effectiveness of the scheme; and

(d) if so, the details thereof?

National Green Highways Policy

1458. Shri Pradyut Bordoloi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details regarding the number of trees that have been cut and uprooted since the Green Highways Policy was introduced and the number of trees that have been planted in the same period, under the policy, State-wise;

(b) the details regarding the targets set for the number of saplings to be planted and the length of highways to be covered and the actual number of saplings planted and highways covered, year-wise;

(c) the details regarding the survival rates of saplings planted under the policy and the national average of the same, State-wise;

(d) whether trees planted under the policy have been felled for expansion of the highways and if so, the details thereof; and

(e) whether only species native to their respective region have been planted under the policy and if not, the reasons therefor?

Food Processing Units in Punjab

1459. Shri Amrinder Singh Raja Warring:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Union Government has received any proposal from the State Governments for setting up of food processing units during the last five financial years;

(b) if so, the details thereof, State-wise including Punjab;

(c) whether the Government has conducted any study to assess the requirement of food processing facilities in various States including Punjab and if so, the details and outcome thereto; and

(d) the details of the schemes launched by the Government to provide necessary facilities for the development of food processing industries in Punjab along with the steps taken/proposed to be taken in this regard?

Establishment of Mega Food Parks in Kerala

1460. Shri K C Venugopal:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the number of Mega Food Parks currently operational in the country along with the total investment made in these parks so far;

(b) whether there are any proposals to establish additional Mega Food Parks in Kerala,

considering its high potential for agro-based and seafood processing industries and if so, the details thereof;

(c) the measures taken/being taken by the Government to promote the use of advanced food processing technologies and innovation in the food processing sector across the country; and

(d) whether the Government would provide the details on initiatives to integrate farmers and small-scale industries into the value chain of Mega Food Parks and if so, the details thereof?

Identification of Water-Stressed Villages under ABY in Andhra Pradesh

1461. Dr. Byreddy Shabari:
Shri Appalanaidu Kalisetti:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the criteria adopted for identifying water-stressed Gram Panchayats (GPs) under the Atal Bhujal Yojana (ABY) in the participating States;

(b) the total number of water-stressed villages identified and included under ABY across these States, district-wise;

(c) the details of the projects undertaken along with the funds allocated, released and utilized for the implementation of ABY since its inception, State-wise;

(d) the details of water-stressed villages in Andhra Pradesh, district-wise, especially in Nandyal; and

(e) whether the Government has any plans to extend the ABY to cover districts like Nandyal in the near future, given that Andhra Pradesh is not currently included under ABY and if so, the details thereof along with the time by which it is likely to be included?

Finance to MSMEs

1462. Shri Anto Antony:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the percentage of Micro, Small and Medium Enterprises (MSMEs) that currently receive timely finance from formal financial institutions;

(b) the percentage of MSMEs that still depend on the informal sector for lending and the average interest rate they pay; and

(c) the proportion of MSMEs owned by women and SC/ST entrepreneurs, that have received formal credit?

Level of Pollution in Ganga

†1463. Shri Imran Masood:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the level of pollution (inorganic, organic and heavy metals etc.) found in the Ganga River since 2017;

(b) the total number of projects sanctioned and completed so far under the Namami Gange programme since 2017, State-wise;

- (c) the details of the budget allocated and the expenditure incurred thereon, project-wise;
- (d) whether any analysis of impact of the Namami Gange programme has been conducted so far;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details and current status of the projects going on in Saharanpur district, Uttar Pradesh under the Namami Gange programme, project-wise?

Pilot Project preventing Stray Cattle-related Accidents

†1464. Shri Ramvir Singh Bidhuri:
 Shri Darshan Singh Choudhary:
 Shri Biplab Kumar Deb:
 Shri Mahesh Kashyap:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the plan of the Government to prevent accidents caused by stray cattle;
- (b) whether the Government proposes to involve Non-Governmental Organisations (NGOs) or animal welfare organizations in the management of animal shelters and if so, the details thereof;
- (c) the details of the proposed plan being formulated by the National Highways Authority of India (NHAI) to engage with local communities to raise awareness about the Pilot Project preventing stray cattle-related accidents and its benefits; and
- (d) the provisions made for public reporting of stray cattle presence or accidents?

Implementation of AI Technology in Power Distribution System

1465. Shri Ve Vaithilingam:

Will the Minister of POWER

be pleased to state:

- (a) whether the Government is cognizant that the implementation of Artificial Intelligence (AI) technology, spearheading transformation across industries in recent years, can be a potential game changer in revolutionizing the power distribution system for reliable and efficient power supply and if so, the details thereof; and
- (b) the steps taken/proposed to be taken by the Government to employ AI models for the betterment of both the electrical distribution network and the consumers in diverse ways?

Cable Car Facility

1466. Shri Anil Yeshwant Desai:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government will consider the use of cable car facilities in the big and most populated cities to save time and energy during traffic jam situations as there are some pockets in metropolitan cities like Mumbai, Delhi, Bangalore, Chennai and Kolkata where such projects can be started; if so, the details thereof;
- (b) whether the Union Government would study and guide State Governments for the increased use of ropeway facilities to connect dense forests and difficult terrains with safety

arrangements, if so, the details thereof; and

(c) whether the Government intends to study such facilities being used in countries with the most difficult terrains for smooth and safe movement of common people, if so, the details thereof?

World Food India-2024

1467. Shri Jashubhai Bhilubhai Rathva:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the World Food India-2024 event and innovations showcased; and

(b) whether the said event would be helpful in attracting investment/investors in food processing and allied sectors and if so, the details thereof?

New Ring Roads

1468. Shri Captain Brijesh Chowta:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the process followed to sanction new ring roads around cities and towns;

(b) the list of such ring roads sanctioned and in the pipeline in Karnataka and Dakshina Kannada in specific;

(c) whether there is a plan to build a ring road around Mangaluru city, if so, the details thereof;

(d) the process followed to sanction new bypass roads on existing highways; and

(e) whether there is any plan to provide a bypass road linking B.C Road with either Surathkal or Mulky, bypassing Mangaluru City, if so, the details thereof?

Lift Irrigation System

†1469. Shri Sanjay Haribhau Jadhav:

Shri Sanjay Uttamrao Deshmukh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the manner in which water is being made available to the farmers of the country for irrigation, especially in Parbhani Parliamentary Constituency of Maharashtra;

(b) whether the Government proposes to implement lift irrigation systems to provide irrigation water to all villages and farmers;

(c) if so, the number of farmers and villages benefitted with the lift irrigation system so far, particularly in Maharashtra and Washim-Yavatmal Parliamentary Constituency along with the policy adopted for the same;

(d) the steps taken/being taken by the Government to provide water through lift irrigation system to Parbhani Parliamentary Constituency of Maharashtra and 42 villages of Isapur dam area of Pusad Tehsil in Washim-Yavatmal Parliamentary Constituency; and

(e) the other steps taken/being taken by the Government to provide water for irrigation to the regional farmers?

Micro & Small Enterprises Cluster Development Programme

1470. Shri Rajeev Rai:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of clusters and common facility centres established under the Micro & Small Enterprises-Cluster Development Programme (MSE-CDP) in Uttar Pradesh, district-wise particularly in Mau and Ballia district;

(b) the details of beneficiaries and benefits provided, under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGF-TMSE) in Uttar Pradesh, particularly in the said districts;

(c) the details of Mudra loans sanctioned and disbursed to SC, ST, OBC, Women and first-time entrepreneurs in Uttar Pradesh, particularly in the said districts during the last four years; and

(d) the details of support being extended to first time entrepreneurs, particularly to SC, ST, OBC and Women entrepreneurs in the said districts?

Availability of Water in Indravati Dam

1471. Smt. Malvika Devi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the action taken/being taken by the Government to ensure sufficient water availability in Indravati dam as a lot of repair is needed in it;

(b) whether the Government has any future projects or investments for Indravati dam and if so, the details thereof;

(c) the steps taken/being taken by the Government to ensure that the rivers in Odisha have barrages for the use of water in summer at a lot of places for paddy production; and

(d) the steps taken/being taken by the Government to clean the rivers and make sure they are maintained well?

Progress of UDAN Scheme

1472. Dr. Kalanidhi Veeraswamy:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is satisfied with the progress of the UDAN scheme and if so, the details thereof;

(b) the total number of routes launched under UDAN scheme so far and the routes currently operational in Tamil Nadu under the said scheme;

(c) the impact of the said scheme in terms of increasing affordable air travel options for the common man, particularly in remote and underserved regions;

(d) whether the Government has received any feedback from airlines and passengers regarding the challenges faced in implementing the said scheme and if so, the details thereof;

(e) the measures being taken to ensure that UDAN routes remain financially sustainable, especially in the face of rising operational costs and competition from larger airlines; and

(f) whether the Government proposes any expansion or revision of the said scheme in the

coming years, particularly to include more destinations and improve service quality on existing routes and if so, the details thereof?

Projects under JJM in Uttar Pradesh

1473. Ms Iqra Choudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the progress of projects under the Jal Jeevan Mission (JJM) in the country, specifically in the districts of Shamli and Saharanpur in Uttar Pradesh, including the data on the number of Functional Household Tap Connections (FHTCs) provided, the status of infrastructure development and the percentage of targets achieved in these districts compared to national and State averages;

(b) the reasons for slow implementation of JJM projects in districts such as Shamli and Saharanpur where implementation rates have been reported to be lower than expected;

(c) the details of financial allocation and disbursement under the JJM for Shamli and Saharanpur districts during the last three years and the current year, including the percentage of the allocated funds that have been utilised;

(d) the number of projects assessed by the central monitoring teams for progress and quality assurance across the country; and

(e) the details of the organisations carrying out monitoring activities, State-wise?

Status of Beneficiaries under PMAY-U

1474. Shri Gurmeet Singh Meet Hayer:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the data of the beneficiaries under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) till 31 December, 2024, State/UT and district-wise;

(b) the number of Scheduled Caste (SC) beneficiaries received assistance under PMAY-U, State/UT and district-wise;

(c) the data on the applications received, approved, rejected and still pending under the PMAY-U, State/UT and district-wise;

(d) whether the original target for the construction of houses by the end of 2024 has been achieved under PMAY-U and if so, the details thereof; and

(e) the number of houses actually delivered to the beneficiaries by the same date?

Inter-State Transmission System

†1475. Shri Jaswantsinh Sumanbhai Bhabhor:

Shri Rajkumar Chahar:

Will the Minister of POWER

be pleased to state:

(a) the specific tariff revision measures introduced to reduce hydropower tariff;

(b) the time by which the Inter-State Transmission System charge waiver for hydro electric projects and pumped storage projects are likely to remain effective; and

(c) the specific benefits being provided to large hydropower projects after being declared as renewable energy sources?

Operation of Flights from Thanjavur Airport

1476. Shri Murasoli S:

Will the Minister of CIVIL AVIATION

be pleased to state:

the details of the airlines granted permission under the UDAN scheme to operate from Thanjavur airport along with the list of routes identified for the said airlines?

Exempting Farmers on NH Tolls

1477. Dr. K Sudhakar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the steps taken to exempt farmers carrying farm produce to destinations from paying tolls on National Highways (NHs);

(b) whether the Government is taking any steps to ensure that the quality of roads providing rural connectivity is of the highest quality, providing seamless all-weather connectivity, if so, the details thereof;

(c) whether any uniform standards are available with respect to construction and maintenance of roads in the country including State highways and rural roads, if so, the details thereof;

(d) the extent to which the roads are equipped for disaster management and quick response, especially those connecting rural areas; and

(e) the steps taken to develop border roads in the country?

PM Gati Shakti in Gujarat

1478. Shri Rajesh Naranbhai Chudasama:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of implementation of the PM-Gati Shakti scheme in the State of Gujarat, district-wise; and

(b) the major initiatives taken by the Government to expedite implementation of the PM-Gati Shakti scheme in the State?

Status of PM-eBus Sewa Scheme

1479. Shri Asaduddin Owaisi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the status of the PM-eBus Sewa Scheme along with the total number of electric buses deployed under the said scheme since its inception, State and year-wise;

(b) the details of the funds disbursed under the said scheme, State and year-wise; and

(c) the number of electric buses deployed under the said scheme in Telangana, particularly in Hyderabad?

Lapses from Airlines on Flawed Pilot Pairing

1480. Prof. Sougata Ray:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government/DGCA has noticed instances of lapses from various airlines on flawed pilot pairing;
- (b) if so, the details thereof during the last five years, airline-wise;
- (c) the details of action taken so far to control/check such instances; and
- (d) whether the Government/DGCA has any mechanism to check such instances and if so, the details thereof?

Artificial Recharge Structures under JSA:CTR

1481. Shri Anurag Singh Thakur:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the specific strategies implemented/being implemented by the Government to ensure effective inter-sectoral convergence among Ministries for constructing artificial recharge structures under the Jal Shakti Abhiyan: Catch The Rain (JSA:CTR) initiative;
- (b) the manner in which the Government is planning to engage local communities in implementing the said initiative to promote sustainable water management practices and ensure long-term maintenance of recharge structures;
- (c) the measures undertaken/being undertaken by the Government to monitor and evaluate the effectiveness of artificial recharge structures in improving groundwater levels along with the way in which these findings are integrated into future planning;
- (d) the steps taken/being taken by the Government to train local authorities and stakeholders for effective implementation and awareness generation under the campaign; and
- (e) the details of specific provisions for leveraging technology such as GIS mapping and IoT-based monitoring to enhance the impact of artificial recharge structures?

Arsenic Level in Groundwater in Assam

1482. Shri Gaurav Gogoi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware that arsenic levels over 0.01 mg/l have been found in 19 districts of Assam;
- (b) if so, the details thereof along with the efforts made/being made by the Government to implement effective mitigation and remediation measures;
- (c) whether the Government has undertaken any health impact assessments to evaluate the consequences of arsenic exposure in affected areas and if so, the details thereof;
- (d) the steps taken/being taken by the Government to raise public awareness about the

dangers of arsenic exposure and promote safe drinking water practices; and

(e) the details of long-term strategies that are being considered to prevent future arsenic contamination in groundwater sources in Assam?

Impact of AMRUT on Improving Urban Infrastructure

1483. Shri Navaskani K:
Shri C N Annadurai:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the impact of the AMRUT scheme on improving urban infrastructure such as water supply, sewerage and green spaces;

(b) the number of urban households benefitted under the said scheme in the country, State-wise including Tamil Nadu;

(c) the steps taken/being taken by the Government to address gaps in infrastructure development;

(d) the number of urban households provided with tap water connections under the said scheme;

(e) the improvements made in sewerage networks in the urban areas across the country;

(f) the measures taken/being taken by the Government to ensure sustainable management of water resources in AMRUT cities;

(g) the monitoring mechanisms in place to track the progress of projects under the AMRUT scheme;

(h) the findings of any recent evaluations of the scheme; and

(i) the corrective measures undertaken/being undertaken by the Government to address delays and inefficiencies?

MSME Sector in Tamil Nadu

1484. Thiru D M Kathir Anand:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has taken a keen note of the issues and problems pertaining to the MSME sector in Tamil Nadu especially in Vellore Parliamentary Constituency and if so, the details thereof; and

(b) whether the Government has any plans to provide adequate financial support and technology and trade support to various MSMEs including leather and textile sector in the said Constituency and if so, the details thereof?

Outer Ring Road Project around Anantapur

1485. Shri G Lakshminarayana:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the Outer Ring Road project around Anantapur, including its scope and the stages of development;

- (b) the total funds allocated for the project and the amount spent so far;
- (c) the expected timeline for completion of the Outer Ring Road and its expected benefits for traffic management and connectivity;
- (d) whether there have been any delays or challenges in the execution of this project and if so, the reasons therefor; and
- (e) the steps being taken to expedite the completion of the Outer Ring Road around Anantapur?

Ethanol Blended Fuel

1486. Dr. M P Abdussamad Samadani:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government has a plan to push for higher ethanol blended fuel, assuming that it is greener and economically better for our country and if so, the details thereof along with scientific data; and
- (b) whether the Government has noticed the fact that the process of ethanol production is quite polluting and growing sugarcane to produce ethanol wastes scarce cropland and even scarcer water and if so, the details thereof?

Pradhan Mantri Adi Adarsh Gram Yojana

†1487. Dr. Rajesh Mishra:
 Shri Dulu Mahato:
 Dr. Shivaji Bandappa Kalge:
 Shri Manish Jaiswal:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the aims and objectives of the Pradhan Mantri Adi Adarsh Gram Yojana and the manner in which this scheme is likely to contribute to the development of tribal villages of Jharkhand and Maharashtra, district-wise;
- (b) the number of the villages identified under the said scheme in Jharkhand, district-wise;
- (c) the specific infrastructure improvements being targeted for these villages;
- (d) the manner in which the social and financial improvement for the tribal community is likely to be ensured through the said scheme; and
- (e) the changes likely to be made in their lifestyle through the said scheme?

Promotion of Energy Efficient BLDC Ceiling Fan

1488. Shri Pushpendra Saroj:

Will the Minister of POWER

be pleased to state:

- (a) whether in view of rapid urbanization and rising temperatures in the country energy efficient Brushless Direct Current (BLDC) ceiling fan are being promoted to meet country Nationally Determined Contributions (NDC) and manage Distribution Company (DISCOM) peak loads and if so, the details thereof; and

(b) whether in view of overall social benefits the Government is considering to introduce new and additional financial incentives, especially for domestic and commercial consumers and mandate the DISCOMS for large-scale replacement of conventional fans and adoption of super-efficient fans in a time-bound manner and if so, the details thereof?

Loan Beneficiaries under Pradhan Mantri Van Dhan Yojana

1489. Shri S Jagathratchakan:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the total number of beneficiaries provided loans under the Pradhan Mantri Van Dhan Yojana (PMVDY) across the country during the last five years, State/UT-wise;

(b) the total loan amounts disbursed to tribal groups or Self-Help Groups (SHGs) under the said yojana in the country during the said period, State/UT-wise;

(c) the details of any special provisions/incentives/loans provided/being provided by the Government for tribal communities in rural and remote areas along with the manner in which the loan disbursement is structured to ensure accessibility and sustainable livelihood;

(d) whether the Government has conducted any evaluation to assess the effectiveness of the loan disbursements in promoting sustainable livelihoods and economic upliftment of tribal communities and if so, the details thereof; and

(e) the steps taken/being taken by the Government to improve the loan disbursement system to ensure maximum benefit to tribal communities in States with significant tribal populations?

Occupancy Rate of Airports

1490. Dr. Ganapathy Rajkumar P:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the occupancy rate of airports in the country, State-wise;

(b) whether it is true that the occupancy rate of airports in Tamil Nadu like, Coimbatore, Madurai and Tiruchirappalli and the air connectivity of major cities of Tamil Nadu are less in comparison to that of Kerala; and

(c) if so, the details thereof and the reasons therefor?

Carbon Emission from Construction Industry

1491. Dr. Amar Singh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is aware of the fact that materials used in the construction industry contribute to 25-27% of the total carbon emissions during a project's lifecycle with constructions contributing 2-3%, operations accounting for 69-70% and demolitions responsible for 2-3%; and

(b) if so, the details thereof along with the corrective steps taken/proposed to be taken by the Government considering that embodied carbon can be reduced by using low carbon materials in the construction of urban infrastructure and buildings?

Flights from Mohali Airport

1492. Shri Malvinder Singh Kang:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is taking measures to increase international flight operations from Shaheed Bhagat Singh International Airport, Mohali, especially to countries with significant Punjabi diaspora such as Canada, USA, UK and Australia;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the steps/initiatives being taken by the Government to upgrade the infrastructure at the said airport which serves as a major gateway for international passengers; and

(d) if so, the details thereof and if not, the reasons therefor?

Zero-Waste-Management

1493. Shri Shyamkumar Daulat Barve:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is adopting technologies and models of Zero-Waste-Management from the countries with high recycling rates, viz. Germany (66.1%), Singapore (60.6%), South Korea (59%), if so, the details thereof and if not, the manner in which the Government is pursuing the issue;

(b) whether it is true that the Government considers recycled products and substitutes under the same GST bracket as products made from virgin materials, thereby not providing any provision to encourage the use of recycled products or substitutes and if so, the details thereof; and

(c) whether the Solid Waste Management Rules, 2016 are aligned with the waste management policies of the European Union, if so, the details thereof and if not, the reasons therefor?

Canteens at Airports

1494. Smt. Mala Roy:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to set up canteens having affordable rates for the common people at all airports in the country; and

(b) if so, the details thereof and if not, the reasons therefor?

National Smart Grid Mission

1495. Shri Selvam G:

Shri C N Annadurai:

Will the Minister of POWER

be pleased to state:

- (a) the details of the key objectives of the National Smart Grid Mission (NSGM) and its alignment with India's vision for a modernized and efficient power sector;
- (b) whether the Government outline the specific components and technologies involved in the said Mission, such as smart meters, energy storage and demand response systems and if so, the details thereof;
- (c) the details of the current status of NSGM implementation across the country including Tamil Nadu;
- (d) the details of the challenges being faced in the implementation of the said Mission, if any, along with the steps being taken to address these challenges;
- (e) the funds allocated/utilised by the Government for the said Mission so far;
- (f) the details of the total number of smart consumer meters sanctioned and awarded, specifically for the State of Tamil Nadu under the said Mission; and
- (g) the details of the number of smart consumer meters deployed in the said districts till date under the said mission?

Maintenance of National Highways

1496. Shri Krishna Prasad Tenneti:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total budget allocated for the maintenance of National Highways during the last three years and the annual utilization of the allocated budget;
- (b) the details of the National Highways that have undergone condition assessments during the last three years;
- (c) the total length in kilometers of National Highways that have been upgraded or repaired during the last three years;
- (d) the steps being taken to ensure the timely completion of repair works on National Highways and the measures used to monitor the performance of contractors; and
- (e) the details on the extent of technology adoption in monitoring and enhancing the quality of repairs and upgrades on National Highways?

Setting up of NIFTEM in Nashik

1497. Shri Rajabhau Parag Prakash Waje:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) whether the Government has proposed to set up a National Institute of Food Technology Entrepreneurship and Management (NIFTEM) in Nashik to boost its strong agricultural base and significant contribution to the food processing sector and if so, the details thereof;
- (b) the status of the said proposal including feasibility studies, surveys and data assessments conducted to evaluate Nashik's suitability for hosting NIFTEM;
- (c) whether the Government has identified Nashik's potential as a hub for agro-based industries and its strategic location for promoting food technology and entrepreneurship and if so, the details thereof;
- (d) whether such proposal has been initiated for leveraging Nashik's agricultural prominence and provision of the benefits of NIFTEM to local farmers, entrepreneurs and industries; and

(e) if so, the details of the measures taken by the Government to expedite this process along with timeline the Government envisions for setting up such an institute in Nashik?

National Highways in Jharkhand

1498. Dr. Nishikant Dubey:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the length of National Highways in kilometers, proposed to be constructed by the Government in the State of Jharkhand;

(b) the amount of funds earmarked and released during the last three years for the National Highways passing through all the districts of Jharkhand; and

(c) the length in kilometers of construction work of National Highways completed so far and the construction work that is proposed to be undertaken, district-wise?

Current Projects under JJM in Rajasthan

1499. Shri Dushyant Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of current projects being implemented by the Government in Rajasthan, particularly in the areas of water supply, irrigation and rural development;

(b) the reasons for the slow progress of the Jal Jeevan Mission (JJM) in Rajasthan along with the steps taken/being taken by the Government to address the challenges affecting its timely completion;

(c) the details of statistics regarding the status and coverage of the Jal Jeevan Mission in the aspirational districts of Rajasthan along with the way in which the State compares to other regions in terms of achieving the mission's targets; and

(d) the details of the total funds allocated by the Government for water-related projects in Rajasthan along with the manner in which the financial assistance is distributed across different districts, especially the aspirational ones?

Achievements under PVTGs Mission

1500. Shri Kamakhya Prasad Tasa:

Shri Sunil Bose:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is a fact that the Pradhan Mantri Particularly Vulnerable Tribal Groups (PVTGs) Mission aims to improve the socio-economic conditions of the PVTGs in the country and if so, the details thereof;

(b) the details of tribal groups of North-Eastern Region (NER) which have improved their socio-economic conditions under the said mission;

(c) the budgetary expenditure made under the said mission during 2023-24, particularly for NER;

(d) whether the Government has any plan to accommodate the findings of the field visits

under the components of the said mission and if so, the details thereof;

(e) whether the Government has taken note of inclusion of Soliga community under the said mission; and

(f) if so, the details thereof along with the action taken/being taken by the Government in this regard?

Trial Sites for Air Taxis

1501. Shri Selvaganapathi T.M.:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is a fact that the Government has initiated identifying trial sites for air taxis or electric vertical takeoff and landing aircraft and if so, the details thereof;

(b) whether it is also true that the Directorate General of Civil Aviation (DGCA) has visited sites in many States in this regard and if so, the details thereof; and

(c) whether it is also true that the Government is looking at a regulatory sandbox within the country in this regard and if so, the details thereof?

Black Spots on National Highways

†1502. Shri Chandan Chauhan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the number of accident-prone sites (black spots) identified by the Government/National Highways Authority of India across the country, State-wise;

(b) whether the Government is aware that most accidents occur in these black spot areas on National Highways and if so, the details thereof; and

(c) whether the Government has undertaken any measures for the repair of these black spots and if so, the details thereof, State/UT-wise?

Share of Natural Gas in Primary Energy Basket

1503. Dr. Shashi Tharoor:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has announced in 2016 that India would increase the share of natural gas in its primary energy basket from 6.14 per cent in 2016 to 15 per cent by 2030 and become a "gas-based economy";

(b) if so, the details of the current share of natural gas in the primary energy basket;

(c) the decline/increase noticed in the net domestic production of natural gas from 2012-13 to 2023-24 along with the annual average decline/increase for the same period;

(d) the steps taken/being taken by the Government to achieve the target of 15% of natural gas in its primary energy basket by 2030;

(e) whether the Government has formulated any policy in response to achieve the above mentioned target; and

(f) if so, the details thereof?

River Regulation Zone Policy

1504. Shri Vishaldada Prakashbapu Patil:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the draft River Regulation Zone (RRZ) policy and the timeline for its finalisation and implementation;

(b) the extent of stakeholder consultations conducted in developing the Draft RRZ policy, including input from State Governments, environmental experts and local communities;

(c) the measures included in the policy to prevent encroachment and pollution in river floodplains;

(d) the role envisioned for State Governments and local bodies in implementing and enforcing the RRZ regulations; and

(e) the plans, if any, for integrating the RRZ policy with existing environmental regulations and river conservation programmes?

Development of Clusters for MSMEs

†1505. Shri Radheshyam Rathiya:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has adopted cluster development approach for the overall development of Micro, Small and Medium Enterprises (MSMEs) in the country;

(b) if so, the details thereof and the criteria fixed for selection of locations for the said purpose;

(c) the details of MSME clusters proposed in Chhattisgarh along with the details of the functional clusters;

(d) whether the Government proposes to set up such clusters in industrially backward districts of Chhattisgarh, viz. Raigarh, Jashpur and Kunkuri; and

(e) if so, the details thereof and if not, the reasons therefor?

Achievements under Har Khet Ko Pani

1506. Shri Arun Bharti:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the achievements made under the sub-components of Har Khet Ko Pani (HKKP), including Command Area Development & Water Management (CAD&WM), Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies and Groundwater (GW) Development;

(b) the overall impact of the PMKSY on increasing the irrigated area, improving water use efficiency and enhancing sustainable water conservation practices in agriculture;

(c) whether the Government has any plan to further extend or modify the Groundwater Development component to address emerging challenges in groundwater management and if so, the details thereof; and

(d) the steps taken/being taken by the Government to ensure timely completion of ongoing projects under the Accelerated Irrigation Benefit Programme (AIBP) and their expected

contribution to agriculture and rural development in Bihar?

Project for Flood Management in Bihar

†1507. Shri Kaushalendra Kumar:
Shri Rampriti Mandal:
Smt. Lovely Anand:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government proposes to formulate any comprehensive project for flood management in Bihar and if so, the details thereof;

(b) whether the State Government of Bihar has sought a special assistance of Rs.1300 crore from the Union Government for flood management and if so, the details thereof;

(c) whether the State Government of Bihar has also sent a proposal to the Union Government for constructing high dams in collaboration with the Nepal Government; and

(d) if so, the details thereof?

Maintenance of East-West Corridor in Gopalganj

1508. Dr. Alok Kumar Suman:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the east-west corridor of Devapur-Kotwa section of district Gopalganj is in very dilapidated condition and requires urgent maintenance work for potholes and broken roads, if so, the details thereof;

(b) whether the Government has sanctioned or awarded any contract for the repair work on east-west corridor of Devapur-Kotwa section, if so, the details thereof; and

(c) the details regarding pending works on the east-west corridor of Devapur-Kotwa section along with the action initiated in this regard and the stipulated time for completion thereof?

Dilapidated Condition of Roads in Rajasthan

†1509. Shri Rahul Kaswan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether it is a fact that the roads with length of more than forty thousand kilometres in Rajasthan are in very bad and dilapidated condition due to which there has been a huge increase in traffic and accidents and there is a lot of trouble in commuting and if so, the details thereof;

(b) the length of such roads being maintained by the NHAI; and

(c) whether the Government is contemplating any measures to make traffic and transport facilities convenient and if so, the details thereof?

Urban Development in Maharashtra

†1510. Shri Arvind Ganpat Sawant:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has formulated any plan for urban development and if so, the details thereof;

(b) the number of proposals received from the State Government of Maharashtra for urban development in the State, district-wise;

(c) the number of urban local bodies of Maharashtra included in urban development plans, district-wise; and

(d) the details of such proposals in which urban local bodies of Maharashtra are included along with the potential development works to be carried out, district-wise?

Jal Shakti Kendras in Tamil Nadu

1511. Shri Tharaniventhan M S:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of Jal Shakti Kendras established in Tamil Nadu including Arani Parliamentary Constituency;

(b) the key objectives of the Jal Shakti Kendras along with the services being provided by them to the public;

(c) the total funds allocated for the establishment and operation of the said Kendras;

(d) the steps taken/being taken by the Government to expand the network of Jal Shakti Kendras to underserved and rural areas; and

(e) the impact of the said Kendras on water conservation, management and accessibility in these regions?

Security at Airports

1512. Shri Tejasvi Surya:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the steps taken by the Government for improving security at airports including the use of technology;

(b) whether it is true that there has been an increase in CISF strength for improved security and if so, the details thereof;

(c) the steps taken by the Government to facilitate smooth flow of passengers and reduce the waiting time during security checking at airports along with the impact of such measures; and

(d) the number of airports that have adopted the DigiYatra and the estimated number of passengers that have used the DigiYatra entry since its launch?

Groundwater Level in Bodoland Territorial Region

1513. Shri Joyanta Basumatary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the data on the groundwater levels during the last five years in Bodoland Territorial Region, district-wise;

(b) the details of initiatives taken/being taken by the Government to increase the groundwater level during the said period;

(c) whether it is a fact that contamination of water is caused by agricultural practices, including the use of fertilizers and their impact on water quality and if so, the details thereof;

(d) the steps undertaken/being undertaken by the Government to mitigate contamination from other sources, particularly in severely affected States like Rajasthan, Punjab and Karnataka; and

(e) the progress made in expanding the groundwater monitoring network, including the use of digital devices to measure water levels?

Groundwater Reserves in Tamil Nadu

1514. Shri Robert Bruce C:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the status of groundwater reserves in Tamil Nadu, district-wise;

(b) the steps taken/being taken by the Government to mitigate the depletion of groundwater reserves;

(c) the status of groundwater contamination in Tamil Nadu, district-wise; and

(d) the steps taken/being taken by the Government to enhance the groundwater levels in Tirunelveli?

Improvement in Air Connectivity

1515. Shri P C Mohan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the steps being taken by the Government to ensure Tier-2 and Tier-3 cities benefit from improved air connectivity under the UDAN scheme;

(b) the manner in which the Government addresses the infrastructure challenges and financial sustainability;

(c) whether the Government has assessed the impact of policy updates such as UDAN 5.0 and the Air India-Vistara merger on Indian carriers' global competitiveness and if so, the details thereof;

(d) the measures being implemented by the Government to ensure smaller airports have necessary safety, security and navigational services in underserved regions keeping in view the expansion of aviation infrastructure;

(e) the manner in which the Government addresses the demand for skilled aviation professionals to support the expansion in Tier-2 and Tier-3 cities;

(f) the initiatives taken by the Government to promote sustainability in the civil aviation sector of the country; and

(g) whether the Government is exploring international partnerships to strengthen the position of the country as a global aviation hub and to support regional connectivity and if so, the details thereof?

Implementation of JJM in Maharashtra and Dadra and Nagar Haveli

†1516. Shri Bhumare Sandipanrao Asaram:
 Dr. Shivaji Bandappa Kalge:
 Smt. Delkar Kalaben Mohanbhai:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the present status of the implementation of the Jal Jeevan Mission (JJM) including the percentage of rural households having tap water connections in Maharashtra and Dadra and Nagar Haveli;

(b) the amount of funds allocated and released to Maharashtra including Latur district and Dadra and Nagar Haveli under JJM during the last three financial years and the current year; and

(c) the steps taken/being taken by the Government to address the issues, such as poor quality of work and delays in the implementation of the said scheme in Maharashtra and Dadra and Nagar Haveli?

Flyover at Savaleshwar Village (Solapur-Pune Highway)

1517. Ms. Praniti Sushilkumar Shinde:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total number of accidents reported on the Solapur-Pune highway near Savaleshwar village during the last five years;

(b) the manner in which the Government plans to address safety concerns in this area;

(c) the current allocation for road infrastructure development in Solapur district and the funds earmarked for the construction of a service road and flyover at Savaleshwar; and

(d) the timeline for commencing and completing the construction of the service road and flyover at Savaleshwar and the steps being taken to ensure timely execution of the project?

AMRUT Scheme in Tamil Nadu

1518. Ms. S Jothimani:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details and the current status of the work being done under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme in the country, particularly in the Karur Parliamentary Constituency of Tamil Nadu;

(b) the name and number of cities taken up under AMRUT 2.0 in Tamil Nadu;

(c) the details of the funds released and utilized since the inception of the said scheme, State/UT-wise;

(d) whether it is a fact that AMRUT 1.0 also included air pollution control under its ambit; and

(e) if so, the details thereof along with the reasons for the exclusion of air pollution reduction measures from AMRUT 2.0?

CSR Activities undertaken by NTPC

1519. Shri Ajay Kumar Mandal:
Shri Arun Kumar Sagar:

Will the Minister of POWER

be pleased to state:

(a) the details of the works undertaken by National Thermal Power Corporation Limited (NTPC) and Power Finance Corporation Limited (PFC) for social welfare related works under the Corporate Social Responsibility (CSR) during the last three years and the current year;

(b) the details of the amount of funds spent on various works during the said period and the location-wise number of people benefitted from the same;

(c) whether the Government has fixed any criteria regarding utilization of funds under CSR;

(d) if so, whether the Government proposes to take some effective steps to ensure that the funds under CSR are spent particularly in the backward and Scheduled Caste dominated areas;

(e) if so, the details thereof;

(f) whether the Government has received any Social Audit Report to monitor the CSR activities undertaken by the NTPC and PFC; and

(g) if so, the details and the outcome thereof?

Scheme to Connect Rivers

†1520. Dr. Rajkumar Sangwan:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the scheme to connect rivers across the country is in its final stages;

(b) if so, the details thereof indicating the current status and implementation of the said scheme, State-wise along with the benefits to be provided to Bagpat in Uttar Pradesh under the same; and

(c) if not, the reasons for the delay in implementation of the said scheme?

Cold Chain Scheme in Tripura

1521. Shri Vishweshwar Hegde Kageri:
Shri Biplab Kumar Deb:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the steps taken/being taken by the Government to ensure that small farmers and smaller organizations are aware of and can access the scheme's benefits, specifically in remote or underdeveloped areas particularly in the State of Tripura;

(b) whether the Government proposes to expand the Cold Chain scheme beyond the existing framework; and

(c) if so, the details thereof?

Establishment of Energy Usage Benchmarks

1522. Shri Aditya Yadav:

Will the Minister of POWER

be pleased to state:

- (a) whether the Government agrees with the view that utility data on electricity needs to be integrated with building or property IDs in order to establish energy usage benchmarks and track building-specific energy use and carbon emissions and if so, the details thereof;
- (b) the steps taken/proposed to be taken by the Government in this regard; and
- (c) if not, the reasons therefor?

Brahmaputra Board

1523. Shri Raju Bista:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Darjeeling hills, Terai and Dooars and the Teesta-Rangeet Catchment Area falls under Brahmaputra Board and if so, the details thereof;
- (b) the steps taken/being taken by the Brahmaputra Board to examine and study the impacts of the Teesta flood of October, 2023; and
- (c) the details of any flood mitigation or management measures undertaken by the Brahmaputra Board for Teesta River Basin?

Nano Enterprises

1524. Shri Magunta Sreenivasulu Reddy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the details regarding the total number of MSME registrations during the last five years in the country especially in Andhra Pradesh, category-wise;
- (b) the details regarding the total contribution to GDP by the MSME sector during the last five years in a category-wise manner in the country especially those registered in Andhra Pradesh;
- (c) whether the Government has undertaken any steps towards the recognition of nano-enterprises in the country during the last five years and if so, the details thereof;
- (d) whether the Government has considered/received any proposal regarding the recognition of nano-enterprises in the MSME categorization matrix;
- (e) if so, the details regarding the same including total registrations so far under nano-enterprises; and
- (f) whether the Government is implementing schemes/taking initiatives to support nano-enterprises across the country especially in Andhra Pradesh, if so, the details thereof and if not, the reasons, therefor?

Employment Opportunities in Khadi Sector

1525. Shri Mani A:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the steps taken by the Government to promote Khadi as a sustainable and eco-friendly fabric in the domestic and international markets;
- (b) the number of new Khadi production units set up across the country especially in Tamil Nadu during the last three years;
- (c) the number of artisans and workers employed in the Khadi sector and the steps taken to increase employment opportunities in this sector;
- (d) whether there are any specific initiatives to attract youth to Khadi production and entrepreneurship and if so, the details thereof;
- (e) the role of Khadi and Village Industries Commission (KVIC) in promoting the development of Khadi and the funds allocated to KVIC during the last three years; and
- (f) whether there are any plans to expand KVIC's operations to include new regions and artisans and if so, the details thereof?

Diesel Leakage at HPCL Depot, Elathur, Kerala

1526. Shri M K Raghavan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government has noticed the recent diesel leakage at HPCL Depot in Elathur, Kerala;
- (b) if so, the details thereof along with the causes of the leakage assessed environmental impact and the estimated loss of revenue due to the incident;
- (c) whether the Government has any plan to implement measures to prevent environmental damage and contamination of nearby water bodies or soil due to such incidents across the country;
- (d) if so, the details thereof;
- (e) whether any investigation or inquiry have been conducted by the Petroleum and Natural Gas Regulatory Board (PNGRB) into this incident; and
- (f) if so, the details thereof?

PM Gati Shakti-National Master Plan in Jharkhand

1527. Shri Dulu Mahato:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the details of the road projects/schemes approved for strengthening connectivity through various modes of transport under PM Gati Shakti-National Master Plan (NMP) in Jharkhand;
- (b) the funds allocated and utilised for the purpose in Jharkhand, project-wise;
- (c) whether any study has been conducted in the recent past to reduce the accident rate across Jharkhand, if so, the details thereof; and
- (d) the steps taken by the Government in this regard under various initiatives including Pradhan Mantri Gram Sadak Yojana?

Chemical Contamination in Groundwater

1528. Shri Sribharat Mathukumilli:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of groundwater samples analyzed for chemical contamination across various districts in the country, including data on the levels of nitrate, fluoride and uranium contamination;

(b) whether any excessive or unsafe levels of groundwater chemical contamination have been reported in central and southern States and if so, the details thereof, State-wise along with the district-wise information for Andhra Pradesh;

(c) the details of assessments conducted on the potential risks of such contamination on public health and associated environmental toxicity; and

(d) whether the Government has undertaken any safeguard measures to address unsafe levels of aforementioned chemicals in groundwater, if so, the details thereof and if not, the reasons therefor?

Technology Upgradation in MSMEs Sector

1529. Shri Arvind Dharmapuri:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the steps being taken by the Government in order to promote technology upgradation in MSMEs sector across States particularly in Telangana;

(b) whether any subsidy is being provided by the Government to the MSMEs to boost exports;

(c) if so, the details thereof along with total budget allocated and utilised since the inception of the scheme, State/UT-wise;

(d) the impact of these subsidies on improving MSME productivity and competitiveness; and

(e) the details on the adoption rate of upgraded technologies among MSMEs?

Day-Night Air Service at Jodhpur Airport

†1530. Shri Ummeda Ram Beniwal:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to start day-night air service at Jodhpur Airport considering the long standing demand for starting the said service;

(b) if so, the details thereof along with the time by which it is likely to be started; and

(c) the reasons for the slow pace of the expansion work at the said airport along with the time by which the said work is likely to be completed?

Agro Processing Clusters in Andhra Pradesh

1531. Shri Kesineni Sivanath:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the number of agro processing clusters approved in the State of Andhra Pradesh during the last five years and the current year;

- (b) the details of the physical and financial progress of these clusters;
- (c) whether any new proposals have been received under the said scheme from the State of Andhra Pradesh;
- (d) if so, the details thereof;
- (e) if not, whether the Government would accept new proposals under the said scheme; and
- (f) if so, the details thereof and if not, the reasons therefor?

Construction of Oil Depot by BPCL at Tentuliapada in Odisha

†1532. Shri Rudra Narayan Pany:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government is aware that the work of construction of an Oil Depot has been progressing at a very slow pace by Bharat Petroleum Corporation Limited (BPCL) at Tentuliapada in Dhenkanal district of Odisha;
- (b) if so, the details thereof along with the measures being taken by the Government to address the said issue; and
- (c) the time by which the said depot is likely to be ready in all aspects?

Power for All by 2025

†1533. Shri Mukesh Rajput:
 Shri Vijay Baghel:
 Shri Biplab Kumar Deb:
 Smt. Bijuli Kalita Medhi:
 Ms. Bansuri Swaraj:
 Shri Brijendra Singh Ola:
 Shri Jagdambika Pal:

Will the Minister of POWER

be pleased to state:

- (a) the components of the aspirational target of the Government to provide "24x7 power to all" by 2025;
- (b) whether the Government proposes to augment the power generation capacity which includes the ratio of coal, hydro and renewable energy and if so, the details thereof;
- (c) whether the Government plans to ensure 24x7 power access in remote and rural areas of Chhattisgarh, Tripura and Rajasthan, particularly the tribal areas where transmission infrastructure is less developed; and
- (d) if so, the details thereof along with the manner in which it is likely to be done?

India Energy Week (IEW) 2025

1534. Shri Yogender Chandolia:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the primary objectives of India Energy Week (IEW) 2025 and the criteria by which they align with India's broader energy strategy, including the goals of energy security, equity and sustainability;

(b) the manner in which IEW 2025 aim to facilitate collaborations between advanced economies and the Global South to address shared energy challenges; and

(c) the expected outcomes for international participants, especially Foreign Ministers and CEOs attended the event?

Aviation Training Institutes

1535. Shri Sukanta Kumar Panigrahi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to establish aviation training institutes in Odisha under the revised Civil Aviation Policy, 2025;

(b) if so, the details of the proposed locations thereof;

(c) whether the Government is considering for collaboration with the State Governments and private players to develop the said institutes and ensure high-quality training programs along with the development of state-of-the-art facilities and if so, the details thereof; and

(d) the steps being taken by the Government to promote skill development and employment opportunities for youth, such as enhancing aviation skills including pilot training, aircraft maintenance, air traffic control, ground handling and other aviation-related areas to meet the growing demand for skilled professionals in the aviation sector in Odisha through such initiatives?

Pollution in Water Sources in Uttar Pradesh

†1536. Shri Harendra Singh Malik:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the measures taken/being taken by the Government to protect water sources from industrial waste pollution in Western Uttar Pradesh including Muzaffarnagar district; and

(b) the criteria fixed for industrial units for the disposal of hazardous waste along with the procedure for action thereupon in case of non-compliance?

Ownership of Power Distribution in Daman and Diu

†1537. Shri Patel Umeshbhai Babubhai:

Will the Minister of POWER

be pleased to state:

(a) the details of the terms of Memorandum of Agreement under which 51% share of Daman and Diu Electricity Department was transferred to Torrent Power Corporation and share a copy of the Agreement;

(b) whether the said agreement contains terms regarding transfer of fixed assets held by the Union Territory Administration/Electricity Department and if so, the details thereof;

(c) whether there is any provision for renovation of the assets and shares transferred by the Electricity Department to Torrent Power Corporation; and

(d) if so, the details thereof?

Flood due to Rapti River

†1538. Shri Ram Shiromani Verma:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has conducted any survey on the recurring floods in the Rapti River almost every year and resulting in loss of life and property and if so, the details thereof;

(b) the measures taken/being taken by the Government to prevent the floods;

(c) the details of loss of life and property due to floods in Shravasti Parliamentary Constituency and Balrampur district situated on the banks of the Rapti River including other districts of Uttar Pradesh during the last three years and the current year, year-wise;

(d) whether the Government proposes to raise the height of dams and to construct new dams on both sides of the Rapti River in flood-affected areas; and

(e) if so, the details thereof and if not, the reasons therefor?

National Highways in Sikkim

1539. Dr. Indra Hang Subba:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total length of National Highways in Sikkim;

(b) whether the Government has any plans to upgrade NH-10 to ease the traffic movement from Siliguri to Gangtok, if so, the details thereof; and

(c) the details of the National Highways existing in Soreng and Gayzing districts of Sikkim?

Smart Traffic Management System

†1540. Smt. Kamlesh Jangde:

Shri Dilip Saikia:

Shri Lumba Ram:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the plans formulated for the maintenance and improvement of National Highways (NHs) during the monsoon season;

(b) the measures taken to reduce urban congestion and increase the modal share of urban public transport;

(c) the extent to which the objectives of the Green Highways Policy, 2015 (Plantation, Transplantation, Beautification and Maintenance) have been achieved;

(d) whether any specific targets were fixed in this regard and if so, the details thereof; and

(e) the extent to which the installation of electronic monitoring and road safety under the Smart Traffic Management System have been successful in the major cities in the country including in Chhattisgarh and also on the NHs with high traffic density?

Jal Jeevan Mission-Har Ghar Jal in Maharashtra

1541. Shri Bhaskar Murlidhar Bhagare:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Shri Sanjay Dina Patil:
 Smt. Supriya Sule:
 Prof. Varsha Eknath Gaikwad:
 Dr. Amol Ramsing Kolhe:
 Shri Nilesh Dnyandev Lanke:
 Shri Bajrang Manohar Sonwane:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the total number of rural households targeted and success achieved in completion of work under the Jal Jeevan Mission (JJM) – Har Ghar Jal so far in Maharashtra;
- (b) the role of Panchayati Raj Institutions in implementing JJM projects in Maharashtra;
- (c) whether any training programmes have been organized for local bodies to manage water supply infrastructure and if so, the details thereof;
- (d) the details of the funds allocated for capacity building and training in Maharashtra;
- (e) whether the Government has set any specific timeline for achieving universal coverage under the mission and if so, the details thereof;
- (f) whether the quality of drinking water provided under JJM in Maharashtra is monitored regularly and if so, the details thereof;
- (g) the steps taken/being taken by the Government to ensure that the water supplied meets BIS standards for drinking water and to ensure the quality and sustainability of the water supply infrastructure created under the said mission; and
- (h) the number of water quality testing laboratories set up in Maharashtra under JJM?

Implementation of JJM in Uttar Pradesh

1542. Shri Kishori Lal:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the total number of rural households provided with functional tap water connections under the Jal Jeevan Mission (JJM) in Uttar Pradesh as on 28th January, 2025;
- (b) the total funds sanctioned and released to Uttar Pradesh under the JJM since its inception; and
- (c) the current status of installation of functional tap water connections and drinking water supply, especially in Amethi district under the JJM?

Setting up of Emergency Response Centre at Hazira

1543. Shri Parshottambhai Rupala:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the progress made so far in respect of setting up of Emergency Response Centre at Hazira in Gujarat;
- (b) the time by which the work of the said centre is likely to be completed;

- (c) whether any communication has been made/proposed to be made with the State Government of Gujarat in this regard and if so, the details thereof; and
 (d) if not, the reasons therefor?

Ayodhya-Varanasi Expressway

†1544. Shri Lalji Verma:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether there is any proposal under consideration by the Government to construct an expressway connecting Ayodhya to Varanasi in Uttar Pradesh; and
 (b) if so, the details thereof?

Progress made under In-Situ Slum Redevelopment

1545. Shri Daggumalla Prasada Rao:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the details of the total number of houses sanctioned and constructed under the In-Situ Slum Redevelopment (ISSR) component of Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Andhra Pradesh till date;
 (b) the details of the houses constructed under the said component in Andhra Pradesh, district-wise;
 (c) the details of the pending houses for construction and the time by which these houses are likely to be completed; and
 (d) the details of the funds sanctioned and released under the said component, year and district-wise?

Allocation of Funds under PMKSY

1546. Smt. Sajda Ahmed:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the details of the measures implemented by the Government to ensure the transparent allocation and utilization of funds under the PM Kisan Sampada Yojana;
 (b) the mechanism adopted by the Government to monitor and evaluate the effectiveness of the scheme in enhancing the income of farmers and reducing food waste;
 (c) the details of the budget allocated and utilized till date, State-wise including West Bengal; and
 (d) the steps taken/being taken by the Government to ensure that small and marginal farmers benefit directly from the initiatives under the PM Kisan Sampada Yojana?

Greenfield Airport in Silchar

†1547. Shri Parimal Suklabaidya:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the major reasons for the delay in the construction of the proposed Greenfield Airport project in Silchar Lok Sabha constituency;

(b) whether the Government has set any timeline to commence the construction work of the said project at the earliest and if so, the details thereof;

(c) the steps taken by the Government so far to ensure timely completion of the said project; and

(d) whether adequate funds have been allocated for the said project and if so, the details thereof along with the current status of the project?

Facilities to Air Passengers

1548. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of the prescribed standards for the services/facilities provided to air passengers by the Government and private airlines and whether the facilities/services have actually been provided to the passengers and if so, the details thereof; and

(b) whether the Government has received any complaints regarding deficient services and facilities provided by airlines during the last three years and the current year and if so, the details and nature of complaints thereof, airline-wise?

Construction of National Highways

1549. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the data on the amount spent and the length of National Highways constructed during the last five years, State-wise; and

(b) the length of toll roads and toll-free roads constructed during the last five years, State-wise?

Beneficiaries under PM Vishwakarma Scheme

†1550. Shri Devesh Shakya:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether it has come to the notice of the Government that the real beneficiaries are not getting the benefits in Uttar Pradesh under the Pradhan Mantri Vishwakarma Scheme;

(b) if so, the steps being taken by the Government to streamline the process of identification and verification of the beneficiaries;

(c) whether the norms set for the purpose have been met by the beneficiaries of the above scheme in Kasganj-Etah, Etawah, Auraiya, Mainpuri, Kannauj and Farrukhabad of Uttar Pradesh;

- (d) if so, the number of beneficiaries under this scheme, district-wise; and
 (e) if not, the corrective action taken by the Government in this regard?

Acute Contamination in Groundwater of West Bengal, Bihar and Uttar Pradesh

1551. Shri Kalyan Banerjee:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether it is a fact that an acute contamination has been reported in the groundwater in West Bengal, Bihar and Uttar Pradesh and if so, the details thereof;
 (b) whether it has been reported that the groundwater in 56 percent of country's districts is seriously affected and has acute significant pollutant and if so, the details thereof;
 (c) the increase in contaminated districts reported since 2015, year-wise; and
 (d) the action taken/being taken by the Government so far on the report of the Ministry of Health and Family Welfare in this regard?

Implementation of PMKSY in Maharashtra

1552. Smt. Smita Uday Wagh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the manner in which the implementation of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) projects directly benefited the farmers in Maharashtra, particularly in the Jalgaon Lok Sabha constituency, in terms of price increase and farm gate profitability;
 (b) the manner in which PMKSY promotes sustainable practices in food processing, especially concerning the environmental impact of increased processing capacities in Maharashtra;
 (c) whether there are any new schemes or components being introduced under PMKSY to further improve its effectiveness in regions like Jalgaon; and
 (d) if so, the details of these schemes or components along with the manner in which they would specifically benefit Maharashtra including Jalgaon?

Revamped Distribution Sector Scheme

†1553. Dr. Bachhav Shobha Dinesh:

Will the Minister of POWER

be pleased to state:

- (a) the details of the Revamped Distribution Sector Scheme (RDSS) and the funds allocated for the said purpose;
 (b) the funds sanctioned for Dhule Parliamentary Constituency of Maharashtra under the said scheme;
 (c) whether it is a fact that the proposal of RDSS scheme has not been approved yet in various States and if so, the reasons therefor;
 (d) the appropriate steps taken/being taken by the Government to strictly implement this scheme in all the areas of the country;
 (e) whether it is a fact that many proposals have been pending with the Government for approval for a long time and if so, the details thereof, constituency-wise along with the number of

proposals received and approved by the Government; and

(f) the details and the manner in which action is likely to be taken against the officers who do not initiate the work on said scheme meant for the farmers of rural areas?

Beneficiaries under PMAY-U in Washim-Yavatmal Parliamentary Constituency

†1554. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of beneficiaries allotted the houses under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the Washim-Yavatmal Parliamentary Constituency during the last five years;

(b) the amount of funds provided for the said Parliamentary Constituency under PMAY-U during the said period;

(c) the number of houses allotted to the beneficiaries under PMAY-U during the said period; and

(d) the number of remaining eligible beneficiaries in the said Parliamentary Constituency who have not yet received funds for housing under PMAY-U along with the reasons for delay?

Status of Power Generation

†1555. Shri Virendra Singh:

Will the Minister of POWER

be pleased to state:

(a) the total megawatt of power being generated in the country at present;

(b) the quantum of power being generated from both coal based power plants and nuclear power plants;

(c) the respective quantum of electricity being generated in megawatts through hydro, wind and solar power; and

(d) the current status of power generated this year as compared to the previous year?

Upgradation of Karnataka State Highway-25

1556. Shri E Tukaram:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the present status of the proposal for upgradation of Karnataka State Highway-25, connecting Mariyammanahally (NH-50) to Shivamogga (NH-69), totalling 220 km, to the status of a National Highway; and

(b) whether the proposal has been approved, if so, the timeline for commencing the project?

Schemes for the Welfare of Kol Tribe

†1557. Smt. Krishna Devi Shivshankar Patel:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of schemes being implemented for the welfare of the Kol tribe, State and district-wise;

(b) the details of schemes being implemented for the economic, social and educational upliftment of the Kol community residing predominantly in the remote areas of Manikpur in Chitrakoot district;

(c) the total funds spent on the welfare of tribals in Manikpur region during the last financial year; and

(d) the schemes being implemented through the Government and non-Government organizations to provide self-employment to the unemployed youth belonging to the Kol community in Chitrakoot district?

Acute Shortage of Petrol, Diesel and LPG in Nicobar District

1558. Shri Bishnu Pada Ray:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether it is true that the vehicular and other consumers in Nicobar district frequently face acute shortage of petrol, diesel and LPG supply;

(b) if so, the details of the shortage, including the extent and duration of the deficiency;

(c) the reasons for the recurring or ongoing shortage of fuel in the Nicobar district;

(d) whether any steps have been taken/proposed to be taken by the Andaman & Nicobar Administration and the Union Government to address the shortage by ensuring uninterrupted fuel supply in the region and if so, the details thereof; and

(e) whether there is any long-term plan to resolve the deficiency permanently and if so, the details thereof along with the proposed infrastructure or supply chain improvements?

Tap Water Connections under JJM in Karnataka

1559. Shri G Kumar Naik:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total number of tap water connections provided to the households in Karnataka under the Jal Jeevan Mission (JJM) as on 31st December, 2024;

(b) the total funds allocated to Karnataka under the JJM; and

(c) the current status of tap water connection installations and the provision of drinking water supply to these households in Karnataka?

Marking Expiry Dates on Bridges

1560. Shri T R Baalu:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government agrees with the view that there is a dire need to fix the life or expiry date of bridges and carry out timely repairs; and

(b) if so, the initiatives taken or proposed to be taken by the Government keeping in view that this would be possible only when there is data on the status of the bridge, and if not, the reasons

therefor?

Development of Airport Infrastructure

1561. Shri Kuldeep Indora:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has formulated any strategy for the development of airport infrastructure in the country and if so, the details thereof;

(b) the steps being taken by the Government to address the increasing domestic and international air travel demand;

(c) the measures being taken to provide cheap air travel to common people;

(d) the status of currently functional airports in Rajasthan; and

(e) whether the Government considers providing modern airport facilities to Sriganganagar and Hanumangarh districts in near future and if so, the details thereof?

Enhancing Petrochemical Production in Petroleum and Natural Gas Sector

1562. Shri Benny Behanan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has undertaken any measures/feasibility studies to increase petrochemical production in the petroleum and natural gas sector;

(b) if so, the details and the current status thereof;

(c) the details of the organizations/institutions currently conducting research in the field of petrochemical production in the country;

(d) the specific research initiatives/collaborations undertaken/being undertaken by the Government to enhance production capacity and efficiency;

(e) the steps taken/being taken by the Government to promote innovation and investment in the petrochemical production sector; and

(f) the manner in which the Government is addressing the challenges related to technology, raw material availability and environmental concerns in this regard?

Cold Chain Scheme in Rajasthan

†1563. Shri Harish Chandra Meena:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the impact of the targets set for the available facilities and their expansion to small farmers under cold chain schemes across the country, particularly in Rajasthan;

(b) the steps taken/being taken by the Government to achieve the said targets;

(c) the status of the measures taken/being taken by the Government to address major challenges in the expansion of the cold chain schemes; and

(d) the details of new strategies to be adopted in the future to make the said schemes more effective?

National River Interlinking Project

1564. Shri Dharambir Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the National River Interlinking Project and the details of the rivers successfully linked so far;

(b) the steps taken/being taken by the Government to address the environmental concerns and potential displacement of communities due to the river interlinking initiative;

(c) the details of the budget allocated for the river linking project this year and its projected impact on water supply management;

(d) the manner in which the Government is ensuring that the interlinking of rivers does not adversely affect the ecology and biodiversity of the regions involved; and

(e) the timeline for the completion of the river interlinking project along with the way in which the Government is planning to monitor its long-term effectiveness in addressing water scarcity?

Contribution of MSMEs in Industrialisation

†1565. Smt. Bharti Pardhi:

Shri Dharmendra Yadav:

Shri Shirang Appa Chandu Barne:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the MSMEs play an important role in reducing regional imbalances by contributing to the industrialization of rural and backward areas;

(b) if so, the details of the policy formulated by the Government to ensure the industrialization of rural and backward areas;

(c) whether the MSME sector is facing difficulties in attaining desired growth and become medium-sized and subsequently large companies;

(d) if so, the details of the challenges being faced by the MSME sector;

(e) whether MSMEs need a nine-fold increase in digitally skilled workers by 2025 to compete globally;

(f) if so, the reaction of the Government thereto; and

(g) the steps taken by the Government to address the challenges being faced by the MSME sector?

Connecting Rivers in Western Part of the Country

1566. Shri Chavan Ravindra Vasantrao:

Shri Dhairyasheel Sambhajirao Mane:

Shri Sudheer Gupta:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government proposes to connect 11 major and minor rivers in western part of the country;

(b) if so, the details thereof along with the names of rivers selected for the said purpose;

(c) the total amount of expenditure is likely to be incurred on the said project and the funds sanctioned/released for the purpose;

(d) whether the Detailed Project Report (DPR) has been prepared by the Government for the project and if so, the details thereof;

(e) whether the Government has signed any Memorandum of Understanding (MoU) with respective State Governments regarding the said project and if so, the details thereof; and

(f) the extent to which this project would be helpful in solving the water problem in water scarce States of western India?

Schemes to Promote Employment in Tribal Areas

†1567. Shri Chandra Prakash Joshi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the schemes being implemented by the Government to promote employment in tribal areas;

(b) the funds allocated by the Government for the said schemes during the last five years, State-wise; and

(c) the works carried out in this regard in Rajasthan during the last three years?

CGTMSE

1568. Shri Jagannath Sarkar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of MSMEs that have availed benefits under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme in West Bengal during the last five years, year-wise;

(b) the steps taken to increase awareness and access to credit guarantee schemes among MSMEs, particularly in underserved districts of West Bengal; and

(c) the total credit disbursed to MSMEs in West Bengal under the CGTMSE scheme during the last five financial years?

Construction of Airstrip in Hoshangabad

†1569. Shri Darshan Singh Choudhary:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to construct an airstrip at Matkuli/Pachmarhi in Hoshangabad Lok Sabha Constituency in the coming years; and

(b) if so, the details thereof?

Transparency in Real Estate Records

†1570. Shri Giridhari Yadav:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether it is a fact that the developers registered under the Real Estate (Regulation and Development) Act, 2016 do not upload the name of the buyer of a plot or flat as property on the RERA's website which leads to non-transparency;

(b) if so, whether the Government proposes to issue an order to include the names of all types of property buyers in the project details by the registered developers by amending the Real Estate (Regulation and Development) Act, 2016; and

(c) if so, the time by which it is likely to be done and if not, the reasons therefor?

Projects under SCM in Bareilly

†1571. Shri Chhatrapal Singh Gangwar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the current status of major ongoing development projects in Bareilly; and

(b) the number of projects completed and pending under the Smart Cities Mission (SCM) in Bareilly?

Depleting Water Level in Gujarat

†1572. Smt. Geniben Nagaji Thakor:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the level of water is depleting in entire Gujarat including Banaskantha;

(b) if so, the details thereof and the steps taken/being taken by the Government in this regard;

(c) whether the Government is making arrangements for water conservation in Gujarat including Banaskantha; and

(d) if so, the details thereof?

Potable Water to Slum Cluster under "Nal Se Jal" Yojana

1573. Dr. Kalyan Vaijinathrao Kale:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any data about the slum cluster in the country and if so, the details thereof, State-wise;

(b) whether the Government has any plan to provide potable water to slum cluster 'Nal se jal' yojana and if so, the details thereof;

(c) the steps taken/likely to be taken by the Government in this regard;

(d) whether there are lots of slum cluster depending on the water tank for daily needs of water and if so, the details thereof, State-wise; and

(e) the steps taken/being taken by the Government to provide pure water?

Disparity in Petroleum Product Prices and Taxation

1574. Shri Manickam Tagore B:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether it is true that domestic petrol and diesel prices have not decreased proportionally to the recent decline in global crude oil prices which have fallen by approximately 30 per cent during the last six months and if so, the reasons therefor;

(b) the current percentage of excise duty (Rs. 32.9 per litre on petrol and Rs. 31.8 per litre on diesel) and the Value Added Tax (VAT) levied by individual States (ranging from 15 per cent to 35 per cent) on petrol and diesel along with the manner in which this contributes to the disparity between global and domestic fuel prices;

(c) the measures taken/being taken by the Government to reduce excise duties and State taxes on petroleum products, which currently constitute over 60 per cent of the retail price of fuel, to reflect the global price decline and provide relief to the consumers; and

(d) whether the Government can clarify its stance on the political and economic implications of lowering fuel prices, particularly during election periods and if so, the details thereof along with the manner in which the Government proposes to balance it with consumer welfare?

Thoothukudi-Tirunelveli NH-138

1575. Smt. Kanimozhi Karunanidhi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of the problems caused by poor maintenance of the Thoothukudi-Tirunelveli National Highway (NH) -138 by the NHAI, despite hundred per cent toll fee collection at the Vagaikulam Toll Plaza and if so, the details thereof;

(b) the measures taken by the Government to address the said issue, prevent an unfair user fee system and ensure proper maintenance of the road;

(c) the capital cost incurred for the development of NH-138 and the total amount collected so far at the Vagaikulam Toll Plaza; and

(d) the time frame within which the Vagaikulam Toll Plaza is expected to continue its operations?

Status of PMAY-U in Uttarakhand

†1576. Shri Trivendra Singh Rawat:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether all eligible beneficiaries have been provided with houses under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Uttarakhand;

(b) if so, the details thereof along with the number of houses approved and distributed to the beneficiaries so far; and

(c) if not, the reasons for the delay in the implementation of PMAY-U along with the timeline fixed for its completion?

Role of Public-Private Partnership in Housing Sector

1577. Shri Sachithanantham R:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the reasons for low private investments under Public-Private Partnership (PPP) model in the housing sector;
- (b) whether any remedial steps have been taken/being taken by the Government in this regard as recommended by the standing committee; and
- (c) if so, the details thereof and if not, the reasons therefor?

Conversion of State Highways into National Highways

1578. Dr. Rani Srikumar:

Dr. Prashant Yadaorao Padole:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total length of State Highways converted to National Highways in the last five years, State-wise and year-wise;
- (b) whether the Government has established specific criteria for prioritizing State Highways for conversion into National Highways, if so, the details thereof;
- (c) the budgetary allocation and expenditure incurred on such conversions during the last five years, including funds provided under centrally sponsored schemes;
- (d) the average time taken for the approval and completion of conversion projects and the key challenges encountered during the process; and
- (e) the impact of such conversions on regional connectivity, economic growth, and traffic congestion, supported by any data or studies conducted in this regard?

Promotion of Flying Training

1579. Shri Rajiv Pratap Rudy:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether it is true that the Aero Club of India is responsible for promoting flying training across the country and if so, the details of the flying network established along with the number of training hours conducted;
- (b) whether it is also true that the Aero Club of India is officially entrusted with the promotion of aero sports in the country and if so, the details thereof along with the specific areas of focus and activities undertaken by the Club;
- (c) whether the Aero Club of India has received financial support in the past and if so, the details thereof; and
- (d) whether any proposals are under consideration to provide further financial support and if so, the details thereof?

Allocation of Petrol Pump Dealerships to Self-Help Groups and Cooperative Societies

1580. Shri Konda Vishweshwar Reddy:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has any existing provisions or policies to allow farmers cooperative societies and Self Help Groups to manage petrol pumps in the country and if so, the details thereof;

(b) whether there is any proposal to issue special notifications granting petrol pump management rights exclusively to DWCRA (Development of Women and Children in Rural Areas) groups or cooperative societies and if so, the timeline and framework for its implementation; and

(c) whether any measures have been taken by the Government to promote farming opportunities for rural development and self-employment through the management of petrol pumps by such groups and if so, the details thereof?

Relaxation in the Criteria of PMAY-U

1581. Shri N K Premachandran:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government proposes to relax the criteria for Pradhan Mantri Awas Yojana - Urban (PMAYU) for providing houses to all deserving houseless families and if so, the details thereof;

(b) whether the Government has analyzed the fact that the existing criteria of PMAY-U is not suitable for the State of Kerala;

(c) if so, the action taken by the Government to revise the criteria;

(d) whether the Government proposes to conduct a survey regarding the houseless population in the country and if so, the details thereof;

(e) whether it has come to the notice of the Government that the Central share under the scheme is not sufficient to meet the cost of construction;

(f) if so, whether the Government proposes to increase the Central share by considering the price hike of building materials; and

(g) the details regarding houses completed under the scheme during the last five years and the current year, State/UT-wise?

Setting up of Refinery at Lohgara in Allahabad

†1582. Shri Ujjwal Raman Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the foundation stone was laid for setting up a refinery in Lohgara of Bara Tehsil in Allahabad in 1996 by the then Minister of Petroleum and if so, the details thereof;

(b) whether the land was acquired from the farmers for the said refinery;

(c) if so, the details thereof;

(d) whether the work for setting up of Lohgara refinery has not been started so far despite the Beena refinery which was started in 2011 has been made operational;

(e) if so, the reasons for delay; and

(f) whether the Government would make efforts for immediate setting up of this refinery in order to make the entire rocky region of trans-Yamuna into an industrial hub and to increase employment opportunities manifold to benefit the entire district and if so, the details thereof?

Housing for Homeless People

1583. Shri Sukhdeo Bhagat:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether it is a fact that the Annual Homelessness Assessment Report, 2024 shows that over 770,000 people were homeless during the specific count conducted in January 2024, reflecting an 18% increase from the previous year;

(b) if so, the reasons for the significant increase in homelessness despite the Government's efforts over the past decade; and

(c) the steps taken/being taken by the Government to address this issue and reduce homelessness?

Accidents on NH-9

†1584. Shri Kanwar Singh Tanwar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of the increasing number of accidents on National Highway-9 from Hapur Babugarh to Sikheda, Himmatpur, and Simbhawali in Uttar Pradesh due to grass growing on dividers and stray animals on the highway;

(b) if so, the reasons for not taking effective measures to remove the grass from the dividers and prevent stray animals from entering the highway;

(c) the number of accidents that have occurred on this section of National Highway-9 during the last three years and the number of fatalities and injuries occurred in these accidents;

(d) the steps being taken by the Government to remove the grass from the dividers, prevent stray animals from entering the highway and improve road safety on this section of National Highway-9; and

(e) the timeline for completing these safety measures and the budget allocated for this purpose?

Promotion of Food Processing in Rural and Backward Regions

1585. Smt. Bijuli Kalita Medhi:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether there are any specific measures to promote food processing in rural and backward regions of the country;

(b) the steps taken/being taken to develop cold storage facilities and reduce food wastage across the supply chain; and

(c) whether there is any financial assistance or subsidy available for building cold storage

units, specifically for perishable crops like Darangiri bananas in the market area?

Effect of Destruction of Trees and Soil Erosion

1586. Shri Sunil Bose:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Union Government has taken note of the fact that due to indiscriminate destruction of trees and soil erosion, the silting of rivers have increased and if so, the details thereof;

(b) whether it has seriously affected the sources of water and if so, the details thereof; and

(c) the efforts made/being made by the Government to prevent large scale destruction of trees and soil erosion?

Status of PMAY-U in Surat

1587. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the total financial allocations made for Surat district under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception;

(b) the current status of implementation of the PMAY-U in the said district, including the number of completed and ongoing projects;

(c) the total number of beneficiaries availed the benefits under the PMAY-U in Surat Parliamentary Constituency till date;

(d) the projected number of beneficiaries for the entirety of the PMAY-U based on the current implementation trends and approved targets;

(e) whether there are any additional challenges related to financial allocations, project delays, or beneficiary identification under the PMAY-U, particularly in Surat; and

(f) if so, the steps taken/being taken by the Government to address them?

Road Safety

†1588. Shri Rajesh Ranjan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether it is true that the number of fatalities in road accidents are highest in India, if so, the details thereof;

(b) the detailed data on the number of fatalities in road accidents during the last three years, State-wise;

(c) the amount spent by the Government on road safety during the last three years, State-wise;

(d) whether the Government has set any criteria for the construction of State and National Highways, if so, the details thereof; and

(e) whether the Government has any proposal to provide financial assistance to the bereaved families of those killed in road accidents, if so, the details thereof?

Development of Satna Airport

†1589. Shri Ganesh Singh:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of the status of airports catering to domestic flight services and if so, the details thereof;

(b) whether it is true that out of the said airports, Satna Airport in Satna Lok Sabha Constituency has been completed but is yet to commence operations and if so, the details thereof;

(c) the action being taken by the Government to extend the runway at Satna Airport, considering that the airport has a provision for a 1,850-meter-long runway, but only 1,200 meters have been constructed so far;

(d) whether the night landing facility is likely to be provisioned at the said airport and if so, the details thereof; and

(e) whether the Government proposes to start flight operations from the said airport to metropolitan cities including Delhi and if so, the details thereof?

Aircraft Objects Bill, 2024

1590. Dr. Mallu Ravi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has introduced the Protection and Enforcement of Interests in Aircraft Objects Bill, 2024 to enhance the leasing framework in the aviation sector of the country and if so, the details thereof; and

(b) the key objectives of the said Bill and its expected impact on aircraft leasing costs and air travel affordability for the passengers?

Status of SCM in Uttar Pradesh

1591. Shri Anand Bhadauria:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the status of Smart Cities Mission (SCM) in Uttar Pradesh along with the funds allocated, released and utilised during the last three years and the current year till 31st January, 2025, year and smart city-wise;

(b) the steps taken/being taken by the Government to address urban housing amidst urbanization programmes; and

(c) whether the Government has introduced schemes or policies to increase urban mobility and public transport reliability under SCM and if so, the details thereof?

Toll Plazas

1592. Dr. M K Vishnu Prasad:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government is aware of the fact that numerous toll plazas are functioning even after the projects full cost is recovered and if so, the details thereof;
- (b) the number of toll plazas in Tamil Nadu, Karnataka and Andhra Pradesh;
- (c) the new toll plazas established in the said States during the last three years;
- (d) the toll collected in toll plazas during the last five years in the said States; and
- (e) the details of new toll plazas proposed to be set up in the said States?

Flights from Kanpur Airport

†1593. Shri Ramesh Awasthi:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government proposes to operate more flight services from Kanpur Airport to major cities and if so, the names of such cities;
- (b) the status of introducing the two-shift operations for Air Traffic Control (ATC) at Kanpur Airport;
- (c) whether the Government is considering any proposal to introduce night landing facility at Kanpur Airport;
- (d) whether the Government has any proposal to reschedule the flight timings from Kanpur to Delhi with a view to allowing passengers to travel early in the morning and return in the evening and if so, the details thereof; and
- (e) the details of the plan for the expansion of Kanpur Airport along with the time by which it is likely to be started?

Level of Nitrate in Groundwater

1594. Dr. Dharamvira Gandhi:
 Shri Saptagiri Sankar Ulaka:
 Dr. Prashant Yadaora Padole:
 Shri Amrinder Singh Raja Warring:
 Shri Anto Antony:
 Shri Gaurav Gogoi:
 Dr. Amar Singh:
 Shri Gurjeet Singh Aujla:
 Shri Kuldeep Indora:
 Dr. Kalyan Vaijinathrao Kale:
 Shri K Sudhakaran:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the data on nitrate levels in groundwater in the country during the last five years, district-wise including Sriganganagar and Hanumangarh districts of Rajasthan;
- (b) the initiatives taken/being taken by the Government to reduce nitrate contamination caused by agricultural practices, including the use of fertilisers and their impact on water quality;
- (c) the steps undertaken/being undertaken by the Government to mitigate contamination from other sources, particularly in severely affected States like Rajasthan, Punjab and Karnataka;

(d) the progress made in expanding the groundwater monitoring network, including the use of digital devices to measure water levels and the expected outcomes of increasing the network to 40,000 wells by 2027;

(e) the Government's strategy to balance groundwater extraction with replenishment, ensuring sustainable usage, particularly in overexploited regions; and

(f) whether the Government has conducted any studies on the environmental and public health impacts of chemical contamination in groundwater and if so, the details and the outcomes thereof?

Sewer Line/Water Treatment Plant in Fatehpur

†1595. Shri Naresh Chandra Uttam Patel:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether there is any proposals for laying sewer line in Fatehpur district of Uttar Pradesh which is situated between the Ganga and Yamuna rivers and does not have any sewer line in the district headquarters Fatehpur city and if so, the details thereof;

(b) whether there is no sewer line and water treatment plant in Fatehpur district which has both Nagar Palika Fatehpur and the district headquarters having a population of approximately five lakh and if so, the details thereof;

(c) whether the Government would consider establishing a sewer line and a water treatment plant, if so, the details thereof and if not, the time by which it is likely to be laid;

(d) the expected cost for the said work;

(e) whether the Government has assessed that the dirty water from the drains of Fatehpur city accumulates around the city leading to various diseases and if so, the details thereof; and

(f) the steps taken/being taken by the Government in this regard?

Extension of the UDAN -3.0 Scheme

1596. Shri Jagadish Shettar:

Will the Minister of CIVIL AVIATION

be pleased to state:

whether the Government is considering to extend the UDAN-3.0 Scheme for any further period and if so, the details thereof?

Cess Levied through Petroleum Products

1597. Shri Rao Rajendra Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has any data on the amount of cess levied through various petroleum products and if so, the details thereof; and

(b) whether the Government has any account of utilisation of the aforementioned cess and if so, the details thereof along with the details of the petroleum infrastructure devolved to States for the development?

Tap Water Connections under Jal Jeevan Mission

†1598. Adv Gowaal Kagada Padavi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that the Jal Jeevan Mission (JJM) was launched to provide water supply with tap connections to all rural households and if so, the details thereof;

(b) whether the Government proposes to repair the damaged and dug up roads of the villages in Nandurbar Parliamentary Constituency due to installation of water supply infrastructure and if so, the details thereof;

(c) whether the Government is planning to release additional funds to complete the works under 'Har Ghar Jal, Har Ghar Nal' and if so, the details thereof; and

(d) the steps taken/being taken by the Government to expedite the completion of the JJM works and if so, the details thereof?

Progress of PVTGs in West Bengal

†1599. Shri Jyotirmay Singh Mahato:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is a fact that West Bengal has approximately 67,087 Particularly Vulnerable Tribal Groups (PVTGs) population including Birhor, Lodha and Toto tribes and if so, the details thereof, district-wise;

(b) whether the State Government of West Bengal actively participates in the implementation of PM JANMAN yojana;

(c) if so, whether the State Government of West Bengal has provided the required State component for the scheme, if so, the details thereof;

(d) the progress made so far under PM JANMAN for PVTGs in West Bengal;

(e) the details of specific timelines set for achieving full coverage of PVTG families under the said scheme in West Bengal; and

(f) the challenges faced by the Government in the implementation of PM JANMAN in West Bengal and the steps taken by the Government to address these challenges?

Implementation of NCAP

†1600. Shri Vivek Thakur:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has observed any reduction in the number of vehicle accidents after the implementation of the Bharat New Car Assessment Program (NCAP), if so, the details thereof; and

(b) the details of criteria set under Bharat NCAP for structural safety and active and passive safety assist technologies?

Housing Support to the Homeless Population

1601. Shri E T Mohammed Basheer:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the steps taken/being taken by the Government to reduce homelessness and provide housing support to the homeless population;

(b) whether the Government has started any specific programmes/initiatives aimed at providing housing for vulnerable populations, such as elderly, disabled or veterans and if so, the details thereof; and

(c) the manner in which the Government is addressing the issues of eviction prevention, especially in urban areas with high rent costs?

Problem of Increasing Power Cuts

†1602. Shri Ramashankar Rajbhar:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has taken any specific steps to deal with the problem of increasing power cuts in the country and if so, the details thereof;

(b) whether there is any new scheme implemented to improve the transmission and distribution system and if so, the details thereof;

(c) the measures taken to deal with the shortage of transformers and the repeated malfunctioning therein in the rural areas;

(d) whether there is any special scheme to ensure uninterrupted power supply to every village and household and if so, the details thereof;

(e) the steps taken/being taken by the Government to fill the vacant posts and to create new opportunities of employment in the electricity department;

(f) whether there is any scheme to provide training to the youths therein and if so, the details thereof;

(g) the steps taken by the Government to bring a check on increase in electricity rates and problems regarding power billing; and

(h) whether the grievance redressal system has been strengthened for the consumers and if so, the details thereof?

Development of Fifty Additional Airports

†1603. Shri Mahesh Kashyap:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to develop fifty additional airports and if so, the details thereof along with the action plan and timeline fixed for the completion of each airport;

(b) whether the Government has prepared any action plan for the expansion of Maa Danteshwari Airport, Jagdalpur in Bastar Lok Sabha Parliamentary Constituency and if so, the details thereof; and

(c) whether the Government also proposes to introduce new flight services from the said

Airport and if so, the details thereof?

Status of Har Ghal Jal Yojana

†1604. Shri Anil Firojiya:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the status of the progress of Har Ghar Jal Yojana;
- (b) the steps taken/being taken by the Government to identify water crisis and drought affected areas of the country; and
- (c) the measures undertaken/being undertaken by the Government to provide water to the said areas?

Four-lane widening of Greenfield Highway Road in Bihar

†1605. Shri Dileshwar Kamait:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the number of road construction projects proposed under the National Highways Authority of India (NHAI) in Bihar;
- (b) the current status of the proposed four-lane widening of Greenfield Highway road from Parsarma to Araria in Bihar;
- (c) the time by which the construction of the said road is likely to be completed; and
- (d) whether any change has been made in the proposed four-lane Greenfield Highway road project from Parsarma to Araria in Bihar and if so, the details thereof?

LPG Connections under PMUY

†1606. Shri Babu Singh Kushwaha:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government has assessed the impact of LPG connections provided under the Pradhan Mantri Ujjwala Yojana (PMUY);
- (b) if so, the outcome thereof;
- (c) whether any special steps are being taken by the Government to ensure regular use of LPG connections issued under the PMUY scheme and if so, the details thereof;
- (d) whether the Government has collected data of beneficiaries who are not able to get the cylinder refilled due to financial reasons;
- (e) if so, the details of the number of such families and steps taken in this regard; and
- (f) the details of the new efforts being made by the Government to make the LPG distribution system in the country more efficient?

People benefitted from Agro Processing Cluster

†1607. Shri Ashish Dubey:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether it is a fact that a large number of people are being benefitted from the Agro Processing Cluster Scheme in the country;

(b) if so, the details thereof for the last five years, State-wise; and

(c) if not, the guidelines issued by the Government for the effective implementation of this scheme?

Safety Measures in Petroleum Sector

1608. Shri Tatkare Sunil Dattatrey:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether any measures have been taken/proposed to be taken by the Government for providing safety from the petroleum products being hazardous and inflammable in nature including the installation of advanced lightning protection system by the oil industry to prevent the occurrence of fire incidents at par with the worldwide practices being followed to deal with such situations; and

(b) if so, the details thereof?

Achievements under Hamara Shauchalaya Hamara Samman

†1609. Shri Dineshbhai Makwana:

Shri Damodar Agrawal:

Shri Bhojraj Nag:

Shri Ganesh Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the major outcomes and achievements of the Government run Hamara Shauchalaya, Hamara Samman campaign since its inception;

(b) the manner in which the said campaign has affected the access of the common man to sanitation facilities in rural and urban areas;

(c) whether the Government has taken/proposes to take any further steps to continue addressing sanitation related issues and to ensure dignity for all citizens, especially in rural and underprivileged areas;

(d) if so, the details thereof; and

(e) the details of toilets constructed under the said campaign being run by the Government, State/UT, district and year-wise, especially in Rajasthan including Bhilwara district during the last three years and the current year?

Set up compressed Bio-Gas Plants under SATAT

†1610. Shri Balabhadra Majhi:
Shri Damodar Agrawal:
Shri P P Chaudhary:
Shri Manoj Tiwari:
Shri Dilip Saikia:
Dr. Bholu Singh:
Smt. Kamlesh Jangde:
Shri Ramesh Awasthi:
Shri Lumba Ram:
Smt. Shobhanaben Mahendrasinh Baraiya:
Shri Bhartruhari Mahtab:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether any steps has been taken by the Government to expand pipeline infrastructure in remote and economically weaker areas particularly in Aspirational Districts designated by the NITI Aayog to ensure equitable access to clean energy in view of the expanding gas based economy so far and if so, the details thereof;

(b) the manner in which small scale entrepreneurs are being encouraged to set up compressed bio-gas plants under the Sustainable Alternatives for Affordable Transportation (SATAT) scheme;

(c) the incentives available for consumers and businesses to switch to renewable fuels such as biodiesel and ethanol blended petrol; and

(d) whether any specific measures have been taken for high energy consuming industries to reduce their carbon footprint, and if so, the details thereof?

New Delhi
Friday, February 7, 2025/
Magha 18, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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